

ORISSA HIGH COURT**FILING REPORT AS ON :03/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005137/2020	HARE KRUSHNA DUTTA@PAPU VS STATE OF ODISHA	BALARAM NAYAK VS	HINJILI (CHATRAPUR) /44 /2020 () //
2	BLAPL/0005138/2020	RAKESH @ DIBAKAR MUKHI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /43 /2019 () //
3	BLAPL/0005139/2020	HARIHAR PRADHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHANDAPARA /162 /2020 () //
4	BLAPL/0005140/2020	PALTU @ SIDHARTH MAJUMDAR VS STATE OF ORISSA	PRAMOD KUMAR JENA VS	SPL.TASK FORCE /9 /2020 () //
5	BLAPL/0005141/2020	NIRMAL KANTA SETHY VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /58 /2020 () //
6	BLAPL/0005142/2020	GADA SINGH VS STATE OF ORISA	PRAMOD KUMAR JENA VS	BARBIL /149 /2018 () //
7	BLAPL/0005143/2020	DUTI KRUSHNA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /257 /2019 () //
8	BLAPL/0005144/2020	BILU KHAN @ SADAM @ BIKI @ ABHI KHAN VS STATE OF ORISSA	AMIT KUMAR NATH VS	ANGUL TOWN /802 /2018 () //
9	BLAPL/0005145/2020	JAYANTI SING VS STATE OF ODISHA	UDIT RANJAN JENA VS	BALASORE SADAR /70 /2020 () //
10	BLAPL/0005146/2020	SOMNATH BHANJA VS STATE OF ODISHA	PRATIK DASH VS	BALIANTA P.S. /116 /2020 () //
11	BLAPL/0005147/2020	SURU KUMBHAR VS STATE OF ODISHA	B.S. RAYAGURU VS	PATNAGARH /222 /2016 () //

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12	BLAPL/0005148/2020	MAHESWAR TUDU @ GIDU TUDU VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	TIRING /18 /2020 () //
13	BLAPL/0005149/2020	DHANU DEHURY VS STATE OF ORISSA	L. BHUYAN VS	NAYAKOT /37 /2018 () //
14	BLAPL/0005150/2020	SURA @ SURESH CH. SAHOO VS STATE OF ODISHA	JAYADEBA BEHERA VS	MANCHESWAR P.S. /379 /2020 () //
15	BLAPL/0005151/2020	MD. SAMLUL SHEKH VS STATE OF ORISSA	L. BHUYAN VS	KEONJHAR SADAR /51 /2020 () //
16	BLAPL/0005152/2020	JEEBAN KUMAR BARIK @ JIBAN KUMAR BARIK VS STATE OF ODISHA	J.K.KHUNTIA VS	SAHADEV KHUNTA /200 /2020 () //
17	BLAPL/0005153/2020	RAMESH BARIK VS STATE OF ORISSA	B.K. NAYAK VS	DELANGA /22 /2020 () //
18	BLAPL/0005154/2020	BENUDHAR NAYAK VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	JASHIPUR /90 /2020 () //
19	BLAPL/0005155/2020	BUNTY @ SMRUTIRANJAN NAYAK VS STATE OF ODISHA	UDIT RANJAN JENA VS	BALASORE TOWN /159 /2020 () //
20	BLAPL/0005156/2020	KALI CHARAN DAS @ DAS VS STATE OF ODISHA	J.K.KHUNTIA VS	BASTA /134 /2020 () //
21	BLAPL/0005157/2020	BHIMA MADKAMI VS STATE OF ORISSA (HOME DEPARTMENT)	JUGALA KISHORE PANDA VS	PODIA PS /13 /2013 () //
22	BLAPL/0005158/2020	HEMANT MAJHI VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	KESINGA /120 /2020 () //
23	BLAPL/0005159/2020	BHIMA MADHI	JUGALA KISHORE PANDA	KALIMELA /55 /2020

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		VS	VS	()
24	BLAPL/0005160/2020	STATE OF ORISSA (HOME DEPARTMENT) RAJAT JAYANT HALDAR	JUGALA KISHORE PANDA	// MUDULIPODA /19 /2018
		VS	VS	()
25	BLAPL/0005161/2020	STATE OF ORISSA (HOME DEPARTMENT) SANTOSH BANCHOR @ GOUDA	MANAS CHAND	// RENGALI (SAMBALPUR) /168 /2019
		VS	VS	()
26	BLAPL/0005162/2020	STATE OF ODISHA MUKESH KUMAR CHORSIYA	JUGALA KISHORE PANDA	// MUDULIPODA /19 /2018
		VS	VS	()
27	BLAPL/0005163/2020	STATE OF ORISSA (HOME DEPARTMENT) GOPAL BAG @ TINPITU BAG	MANAS CHAND	// DHANUPALI /439 /2019
		VS	VS	()
28	BLAPL/0005164/2020	STATE OF ODISHA ARUN DEHURY @ ARUNA DEHURI	AMIT KUMAR NATH	// BANTALA /103 /2020
		VS	VS	()
29	BLAPL/0005165/2020	STATE OF ORISSA SATYABRATA MISHRA @ ROSHAN	MANAS CHAND	// SAMBALPUR SADAR /164 /2020
		VS	VS	()
30	BLAPL/0005166/2020	STATE OF ODISHA SATYABRATA MISHRA @ ROSHAN	MANAS CHAND	// SASON /129 /2020
		VS	VS	()
31	BLAPL/0005167/2020	STATE OF ODISHA SK. SAFIK @ SAFUA	B.S. DASPARIDA	// BARIPADA TOWN /311 /2020
		VS	VS	()
32	BLAPL/0005168/2020	STATE OF ODISHA SOMANATH BEHERA	GOPAL KRUSHNA MOHANTY	// AUL /114 /2020
		VS	VS	()
33	BLAPL/0005169/2020	STATE OF ODISHA MITHUN MOHARANA	JUGALA KISHORE PANDA	// G.R.P.S.,BERHAMPUR /79 /2019
		VS	VS	()
34	BLAPL/0005170/2020	STATE OF ORISSA (HOME DEPARTMENT) MANOJ NAIK	B.S. DASPARIDA	// ODAGAON /133 /2020
		VS	VS	()

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35	BLAPL/0005171/2020	STATE OF ORISSA PRADEEP SAHU @ SACHIN VS	SATYABRATA PANDA VS	// BIJEPUR /147 /2020 ()
36	BLAPL/0005172/2020	STATE OF ODISHA NARESH PODH @ BUTHI VS	SATYABRATA PANDA VS	// SOHELLA /167 /2019 ()
37	BLAPL/0005173/2020	STATE OF ODISHA RAMO KHILLA @ RAMA KHILLO VS	SMRUTI RANJAN MOHAPATRA VS	// KUNDRA /41 /2020 ()
38	BLAPL/0005174/2020	STATE OF ORISSA MANOJ ROUT VS	SMRUTI RANJAN MOHAPATRA VS	// / /0 ()
39	BLAPL/0005175/2020	STATE OF ORISSA GOPINATH SENA @ NAGULI VS	J.N.PANDA VS	// KHANDAPARA /23 /2019 ()
40	BLAPL/0005176/2020	STATE OF ODISHA MAHAMMEDMANAWAR @ MD. MANAWAR @ SMRUTI VS	SMRUTI RANJAN MOHAPATRA VS	// PIPLI /80 /2020 ()
41	BLAPL/0005177/2020	STATE OF ORISSA GANGA PANI VS	DIPTI RANJAN BHOKTA VS	// MUNIGUDA /85 /2017 ()
42	BLAPL/0005178/2020	STATE OF ODISHA KRUSHNA KHILLA VS	SMRUTI RANJAN MOHAPATRA VS	// BOIPARIGUDA /86 /2020 ()
43	BLAPL/0005179/2020	STATE OF ORISSA SUSANTA DAS VS	SMRUTI RANJAN MOHAPATRA VS	// BOIPARIGUDA /85 /2020 ()
44	BLAPL/0005180/2020	STATE OF ORISSA NIRMAL KANTA SETHY VS	AMIT KUMAR NATH VS	// BANARAPAL /51 /2020 ()
45	BLAPL/0005181/2020	STATE OF ODISHA BASANTA KUMAR BISOYI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// DHARAKOT PS /83 /2020 () //

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46	BLAPL/0005182/2020	DUTI KRUSHNA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /257 /2019 () //
47	BLAPL/0005183/2020	PRASANNTA KUMAR KARAD VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	SAMBALPUR TOWN /440 /2019 () //
48	BLAPL/0005184/2020	SAYAD ABDUL KARIM @ RAJA VS STATE OF ORISSA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /111 /2019 () //
49	BLAPL/0005185/2020	PRASANNTA KUMAR KARAD VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	AINTHAPALI /445 /2019 () //
50	BLAPL/0005186/2020	KHAGESWAR NAIK VS STATE OF ORISSA	DHIRENDRA KUMAR MOHAPATRA VS	BARGAON /101 /2019 () //
51	BLAPL/0005187/2020	PRASANNTA KUMAR KARAD VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	AINTHAPALI /458 /2019 () //
52	BLAPL/0005188/2020	SIDHU @ SIDHANTA BEHERA VS STATE OF ORISSA	P.R. SINGH VS	PARJANG /306 /2019 () //
53	BLAPL/0005189/2020	PRAHALAD@PAHALA DAKUA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	GANGAPUR (ASKA) /140 /2019 () //
54	BLAPL/0005190/2020	SUKANTA PRADHAN VS STATE OF ORISSA	P.R. SINGH VS	BALIMI /77 /2020 () //
55	BLAPL/0005191/2020	DEEPAK NAYAK VS STATE OF ORISSA	P.R. SINGH VS	DHENKANAL TOWN /285 /2020 () //
56	BLAPL/0005192/2020	KHIMUDU SIVA @ KHIMUDI SIBA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	JEYPORE SADAR /95 /2019 () //
57	BLAPL/0005193/2020	RANIT MALLIK @ RANJIT MALLIK	LAMBODOR ACHARI	BADAGADA /125 /2016

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		VS	VS	0
		STATE OF ORISSA		//
58	CMP/0000434/2020	DURBASINI SINGH	B.N.TRIPATHY	//
		VS	VS	0
		DILLIP NAIK		//
59	CMP/0000435/2020	NETRANANDA PARIDA	SIDHARTH MISHRA (1)	//
		VS	VS	0
		ABHIMANYU PARIDA		//
60	CONTC/0002989/2020	ABHIMANYU SATHUA	ADV	//
		VS	VS	0
		CHITRA ARUMGAM		//
61	CONTC/0002990/2020	GANESWAR ROUT	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
62	CONTC/0002991/2020	GOBARDHAN LENKA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
63	CONTC/0002992/2020	DHARMUDHAR PRADHAN	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
64	CONTC/0002993/2020	KRUSHNA CH.GOCHHI	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
65	CONTC/0002994/2020	NABA KISHOR MAHARANA	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
66	CONTC/0002995/2020	RABINDRA KUMAR PRADHAN	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
67	CONTC/0002996/2020	SAILABALA PRADHAN	ADV	//
		VS	VS	0
		CHITRA ARUMUGAM		//
68	CONTC/0002997/2020	RAMESH KUMAR JENA	ADV	//
		VS	VS	0

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69	CONTC/0002998/2020	CHITRA ARUMUGAM ABHIMANYU JENA VS	B.N. PARIDA VS	// // 0
70	CONTC/0002999/2020	CHITRA ARUMUGAM SURESH MAHARANA VS	ADV VS	// // 0
71	CONTC/0003000/2020	CHITRA ARUMUGAM SASMITA MOHANTA VS	S.B SATAPATHY VS	// // 0
72	CONTC/0003001/2020	CHITRA ARUMUGAM PRATAP KUMAR SAHOO VS	BANABIHARI RAY VS	// // 0
73	CONTC/0003002/2020	BIRANCHI NARAYAN MOHANTY PRAFULLA SAMANTARA VS	ADV VS	// // 0
74	CONTC/0003003/2020	BIJAY AMRUT KULANGE SAIRINDRI MALLICK VS	BANABIHARI RAY VS	// // 0
75	CONTC/0003004/2020	CHITHRA ARUMUGAM JAYANTI JENA VS	BANABIHARI RAY VS	// // 0
76	CONTC/0003005/2020	CHITHRA ARUMUGAM GAGAN BEHARI LENKA VS	ADV VS	// // 0
77	CONTC/0003006/2020	CHITRA ARUMUGAM TIKI @ UMA BHOI VS	ADV VS	// // 0
78	CONTC/0003007/2020	PRADEEP KUMAR ROUT GAGAN BIHARI LENKA VS	ADV VS	// // 0
79	CONTC/0003008/2020	BIRANCHI MOHANTY RANJAN CHATERJEE VS	ADV VS	// // 0
		SURENDRA KUMAR		//

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80	CONTC/0003009/2020	SMITA PANDA VS	B.N.PARIDA VS	// 0
81	CONTC/0003010/2020	SHYAMA BHAKTA MISHRA SANTILATA DEVI VS	ADV VS	// // 0
82	CONTC/0003011/2020	CHITHRA ARUMUGUM M/S APICAL EXIM PVT. LTD., VS	ADV VS	// // 0
83	CONTC/0003012/2020	ARCHANA PATRNAIK GIRIDURGA UTHA DOKANI SANGHA VS	ADV VS	// // 0
84	CONTC/0003013/2020	PREM CHAND CHOUDHARY BIMBADHAR PANDA VS	SOUMYA MISHRA VS	// // 0
85	CONTC/0003014/2020	DR. NITIN BHANUDAS JAWALE MAHENDRA KUMAR KAR VS	SOUMYA MISHRA VS	// // 0
86	CONTC/0003015/2020	DR. NITIN BHANUDAS JAWALE JAGANNATH DAS VS	S.S. RAO VS	// // 0
87	CONTC/0003016/2020	SAMBIT KUMAR GARNAYAK SHIBA PRASAD KUMBHAR VS	ADV VS	// // 0
88	CONTC/0003017/2020	COMMISSIONER CUM SECRETARY MUNIRAM BHOI VS	ADV VS	// // 0
89	CONTC/0003018/2020	COMMISSIONER CUM SECRETARY GANDARAM MEHER VS	ADV VS	// // 0
90	CONTC/0003019/2020	COMMISSIONER CUM SECRETARY KHUJI MEHER VS	ADV VS	// // 0
91	CONTC/0003020/2020	COMMNR-CUM-SY.,REVENUE AND DISASTER MANAGEMENT DEPT., KL INFRABUILD PVT.LTD.	ADV	//

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		VS	VS	()
92	CONTC/0003021/2020	JAYA KRISHAN DAS DR.SANTANU KUMAR SAHOO	ADV	//
		VS	VS	()
93	CONTC/0003022/2020	PRADIPTA KUMAR MOHAPATRA KL INFRABUILD PVT.LTD.	ADV	//
		VS	VS	()
94	CONTC/0003023/2020	JAYA KRISHAN DAS SUSANT KHATEI	B.K.NAYAK	//
		VS	VS	()
95	CONTC/0003024/2020	PREMANSU CHAND TRUSTI SAHU	ADV	//
		VS	VS	()
96	CONTC/0003025/2020	COMMNR-CUM-SY., REVENUE AND DISASTER MANAGEMENT DEPT., SURAJIT ROUT	RANJAN KUMAR ROUT	//
		VS	VS	()
97	CRLMC/0001200/2020	AMARJIT PATTNAIK SACHIN BALIARSINGH	SAROJ KUMAR DASH	JANKIA P.S. /59 /2017
		VS	VS	()
98	CRLMC/0001201/2020	STATE OF ODISHA JOGESWAR MANGARAJ	S. K DASH	NIRAKARPUR /75 /2016
		VS	VS	()
99	CRLMC/0001202/2020	STATE OF ODISHA SUSANTA BALIARSINGH	SAROJ KUMAR DASH	NIRAKARPUR /86 /2013
		VS	VS	()
100	CRLMC/0001203/2020	STATE OF ODISHA TANMAYA MISHRA	SIDHARTHA DAS	SUNDARGARH TOWN /61 /2019
		VS	VS	()
101	CRLMC/0001204/2020	STATE OF ODISHA BIJAY KUMAR SARANGI	SHANTI PRAKASH MOHANTY	//0
		VS	VS	()
102	CRLMC/0001205/2020	PRATIBHA SARANGI RIYAJAT KHAN@RAJU@RAJU KHAN	TARAPRASAD MOHAPATRA	PIPLI /286 /2016
		VS	VS	()

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103	CRLMC/0001206/2020	STATE OF ODISHA GUNAMANI BISWAL VS	BIRAJA PRASANNA DAS VS	// AUL /76 /2020 ()
104	CRLMP/0000787/2020	STATE OF ODISHA RABINDRA MOHANTA VS	SAMIR KUMAR MISHRA VS	// / /0 ()
105	CRLMP/0000788/2020	STATE OF ODISHA BANSIDHAR JENA VS	B.S.DASPARIDA VS	// / /0 ()
106	CRLMP/0000789/2020	STATE OF ODISHA CHHABIRANI PANDA VS	SUJATA JENA VS	// / /0 ()
107	CRLMP/0000790/2020	STATE OF ODISHA UMA BHOI VS	A.PATTANAİK VS	// / /0 ()
108	CRLMP/0000791/2020	STATE OF ORISSA NANDA ASHIYA VS	MOHIT AGARWAL VS	// / /0 ()
109	CRLMP/0000792/2020	STATE OF ORISSA SHISHIR SAHOO VS	ASHOK KU.SAHOO VS	// / /0 ()
110	CRLMP/0000793/2020	STATE OF ODISHA SARASWATI SAHOO VS	S.P.SAHOO VS	// / /0 ()
111	CRLMP/0000794/2020	SUPERINTENDENT OF POLICE, JAIPUR FRANCIS BARUA VS	PRAMOD KUMAR MISHRA VS	// / /0 ()
112	CRLMP/0000795/2020	STATE OF ODISHA SHYAM SUNDAR SUR VS	PANCHANAN PANIGRAHI VS	// / /0 ()
113	CRLMP/0000796/2020	STATE OF ODISHA SANTOSH PANDA VS STATE OF ORISSA	MRITUNJAY BANERJEE VS	// / /0 () //

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114	FAO/0000619/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION LTD VS PRAKASH BARIK	CHRONIS SATPATHY	// 0 //
115	FAO/0000620/2020	SAJINA BIBI VS UNION OF INDIA	SATYABRATA MOHANTY VS	// 0 //
116	FAO/0000621/2020	KANANBALA BHUYAN VS UNION OF INDIA	SATYABRATA MOHANTY VS	// 0 //
117	MACA/0000542/2020	NATIONAL INSURANCE CO.LTD. VS REETA PARIDA	SUBRAT SATPATHY VS	// 0 //
118	MACA/0000543/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CORPORATION LTD VS BASANTI JENA	SUBRAT SATPATHY VS	// 0 //
119	MACA/0000544/2020	M/S. IFFCO TOLIO GENERAL INSURANCE CO.LTD. VS PADMABATI DAS	ANUPAM DASH VS	// 0 //
120	MACA/0000545/2020	THE NEW INDIA ASSURANCE COMPANY LTD VS KALANDI BHOI	SAUMENDRA KUMAR GHOSE VS	// 0 //
121	MACA/0000546/2020	M/S.NATIONAL INSURANCE CO.LTD. VS JYOSHNA RANI SAHOO	B.N.UDGATA VS	// 0 //
122	MACA/0000547/2020	AJEET GOCHHAYAT VS KAMALESH MOHANTA	PRADEEP KUMAR MISHRA VS	// 0 //
123	MACA/0000548/2020	DIPTIMAYEE NAHAK VS MANGULU BISHOYI	PRADEEP KR. MISHRA VS	// 0 //
124	MACA/0000549/2020	MADAN MOHAN DUTTA VS PRABIR KUMAR MOHAKUD	PRADEEP KR. MISHRA VS	// 0 //
125	MACA/0000550/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CORPORATION LTD	PRADEEP KUMAR MOHANTY	//

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		VS	VS	0
126	MACA/0000551/2020	SNEHAMAYEE NAYAK DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE CO.LTD.	PRANJAY KUMAR MOHANTY	//
		VS	VS	0
127	MACA/0000552/2020	JUDHISTIRA BISWAL DIVISIONAL MANAGER, M/S NATIONAL INSURANCE CO.LTD.	PRANJAY KUMAR MOHANTY	//
		VS	VS	0
128	MACA/0000553/2020	DASARATHI KHANDEI DILESWAR BEHERA	KARUNAKAR DAS	//
		VS	VS	0
129	MACA/0000554/2020	BIBHU PRASAD SENAAPATI M/S NATIONAL INSURANCE CO.LTD.	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
130	MACA/0000555/2020	KUNI NAIK M/S NATIONAL INSURANCE CO.LTD.	BIBHUTI BHUSANA MISHRA	//
		VS	VS	0
131	MACA/0000556/2020	INDIRA PADHY REGIONAL MANAGER, M/S NATIONAL INSURANCE CO.LTD.	PRANJAY KUMAR MOHANTY	//
		VS	VS	0
132	MATA/0000077/2020	LAXMI PARIDA DAMAYANTI ROUT	KISHORE CH.PRADHAN	//
		VS	VS	0
133	RSA/0000170/2020	DR.HARIHAR MOHAPATRA KAILASH SWAIN	P.K.SAHOO	//
		VS	VS	0
134	RSA/0000171/2020	BIRABARA SWAIN GITANJALI PATRA	S.S.RAO	//
		VS	VS	0
135	RVWPET/0000258/2020	SHYAMAMANI PATNAIK@SHYAMA PATANAIAK SATYAJEET MOHAPATRA	RAMANI RANJAN MOHANTY	//
		VS	VS	0
136	STREV/0000026/2020	BISWANATH MOHAPATRA M/S.CHANDI CRANES PRIVATE LTD.	SATYAJIT MOHANTY	//
		VS	VS	0

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137	TRP(C)/0000126/2020	STATE OF ODISHA PRAMILA BARIK VS DEBASIS DAS	ANJAN KU.BISWAL VS	// // 0 //
138	WA/0000454/2020	UNION OF INDIA VS AJIT NARAYAN MOHAPATRA	GYANALOKA MOHANTY VS	// 0 //
139	WP(C)/0017835/2020	KHAGESWAR PARIDA VS COLLECTOR AND DIST. MAGISTRATE, BHADRAK	AJIT KUMAR SAHOO VS	// 0 //
140	WP(C)/0017836/2020	SUDHIR KUMAR HARICHANDAN VS STATE OF ODISHA	H.M.DHAL VS	// 0 //
141	WP(C)/0017837/2020	BASANTI SAHOO VS STATE OF ODISHA	ASHOK PATTANAIAK VS	// 0 //
142	WP(C)/0017838/2020	GOPAL CHANDRA KAUSHIK VS STATE OF ODISHA	T.P.TRIPATHY VS	// 0 //
143	WP(C)/0017839/2020	PRAMOD PRADHAN VS STATE OF ODISHA	MITHUN DAS VS	// 0 //
144	WP(C)/0017840/2020	SUNIL KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
145	WP(C)/0017841/2020	M/S.MAA CHANDI STONE CRUSHING VS THE GOVT.OF ODISHA	ARUN KUMAR BUDHIA VS	// 0 //
146	WP(C)/0017842/2020	ARJUN SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
147	WP(C)/0017843/2020	JAYANTI BEHERA VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// 0 //

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148	WP(C)/0017844/2020	MANOJ KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
149	WP(C)/0017845/2020	BICHITRA KR.BEHERA VS STATE O ODISHA	AMIYA KUMAR TARAI VS	// 0 //
150	WP(C)/0017846/2020	SATYA SUNDSAR DAS MOHAPATRA VS THE STATE OF ODISHA	KIRAN CHOUDHARY VS	// 0 //
151	WP(C)/0017847/2020	KANHU CHARAN DAS VS STATE OF ODISHA	SATYABRATA PANDA VS	// 0 //
152	WP(C)/0017848/2020	SUDHIR KUMAR HARICHANDAN VS STATE OF ODISHA	H.M.DHAL VS	// 0 //
153	WP(C)/0017849/2020	DR.RAKESH KU.ROUTRAY VS STATE OF ODISHA	DEBASIS NAYAK VS	// 0 //
154	WP(C)/0017850/2020	SANJAYA KUMAR SINGH VS MAHANADI COALFIELDS LTD.	BIBHUTI KESHARI BISWAL VS	// 0 //
155	WP(C)/0017851/2020	SANJAYA KUMAR SINGH VS MAHANADI COALFIELDS LIMITED	BIBHUTI KESHARI BISWAL VS	// 0 //
156	WP(C)/0017852/2020	PRASHANTA KUMAR ROY VS THE MANAGING DIRECTOR, NORTHERN EASTERN ELECTRICITY SUPPLY C OMPANY OF ORISSA LTD.	SURESH KUMAR JENA VS	// 0 //
157	WP(C)/0017853/2020	JAYANTI DASH GUPTA VS TAHASILDAR, BETANATI	ANANDA CHANDRA SWAIN VS	// 0 //
158	WP(C)/0017854/2020	AKSHYA KUMAR SWAIN VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
159	WP(C)/0017855/2020	BHARAT CHANDRA KARAN	BANABIHARI RAY	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE O ODISHA		//
160	WP(C)/0017856/2020	TRILOCHAN PANDA	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0017857/2020	DIBYABATI DIGAL @ DIBYA DIGAL	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0017858/2020	LAXMIDEVI RAHA	J.K.DIGAL	//
		VS	VS	0
		THE ODISHA STATE HOUSING BOARD		//
163	WP(C)/0017859/2020	ARJUN SAHU	BIRAJA PRASANNA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0017860/2020	NARESH CHANDRA PATTANAIK	MANOJ KUMAR MOHANTY	//
		VS	VS	0
		CHAIRMAN CUM CHIEF MANAGING DIRECTOR, GRID		//
165	WP(C)/0017861/2020	BINAPANI GHARAI	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0017862/2020	UMESH CHANDRA BISWAL	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0017863/2020	PRATIMA MAHAPATRA	SRIKANTA MAHUNTA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0017864/2020	SANGITA KUMARI NAIK	JITENDRA KUMAR DIGAL	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0017865/2020	RAILA MAJHI	MANORANJAN PADHY	//
		VS	VS	0
		STATE OF ORISSA		//
170	WP(C)/0017866/2020	LALITA DIGAL	JITENDRA KUMAR DIGAL	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0017867/2020	STATE OF ODISHA SAULIN SASMITA KUMARI VS	JITENDRA KUMAR DIGAL VS	// // 0
172	WP(C)/0017868/2020	STATE OF ODISHA SUJATA PRADHAN VS	JITENDRA KUMAR DIGAL VS	// // 0
173	WP(C)/0017869/2020	STATE OF ODISHA BANDANA NAYAK VS	JITENDRA KUMAR DIGAL VS	// // 0
174	WP(C)/0017870/2020	STATE OF ODISHA A.MUKTI PADHAN VS	JITENDRA KUMAR DIGAL VS	// // 0
175	WP(C)/0017871/2020	STATE OF ODISHA JHARANI DIGAL VS	JITENDRA KUMAR DIGAL VS	// // 0
176	WP(C)/0017872/2020	STATE OF ODISHA PRASANNA KUMAR PRADHAN VS	JITENDRA KUMAR DIGAL VS	// // 0
177	WP(C)/0017873/2020	STATE OF ODISHA ANUPAMA DALABEHERA VS	J.K.DIGAL VS	// // 0
178	WP(C)/0017874/2020	STATE OF ODISHA PANKAJINI SAHU VS	J.K.DIGAL VS	// // 0
179	WP(C)/0017875/2020	STATE OF ODISHA CHAITAN BEHERA VS	K.K.SWAIN VS	// // 0
180	WP(C)/0017876/2020	STATE OF ODISHA BASUDEV JENA VS	K.K.SWAIN VS	// // 0
181	WP(C)/0017877/2020	STATE OF ODISHA AMIYA KUMAR NAYAK VS STATE OF ODISHA	K.K.SWAIN VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :03/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0017878/2020	SAIENDRA NARAYAN BHANJA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
183	WP(C)/0017879/2020	BATAKRUSHNA JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
184	WP(C)/0017880/2020	KULAMANI PAIKARAY VS STATE OF ODISHA	M/S.AUROVINDA MOHANTY VS	// 0 //
185	WP(C)/0017881/2020	TRILOCHAN JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
186	WP(C)/0017882/2020	UTKAL KUMAR BALASAMANTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
187	WP(C)/0017883/2020	PRATIMA MISHRA VS STATE OF ODISHA	M/S.AUROVINDA MOHANTY VS	// 0 //
188	WP(C)/0017884/2020	MD.MONAZIR AHAMAD VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
189	WP(C)/0017885/2020	BIJAYA KUMAR NAYAK JENA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
190	WP(C)/0017886/2020	MADHU SUDAN PANDA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
191	WP(C)/0017887/2020	DWIJARAJ JENA VS STATE OF ODISHA	M/S.AUROVINDA MOHANTY VS	// 0 //
192	WP(C)/0017888/2020	BASUDEV NAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
193	WP(C)/0017889/2020	SACHIDANANDA SAHOO	DURGESH NARAYAN RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0017890/2020	KULAMANI MALIK	M/S.UNMESH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0017891/2020	PURNA CHANDRA JENA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0017892/2020	KALPATARU SWAIN	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0017893/2020	TANUPRIYA PRUSTY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0017894/2020	BHASKAR BEHERA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0017895/2020	PRAFULLA KUMAR MOHANTY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0017896/2020	DURGA MADHAB BALIARSINGH	M/S.CHINMAYA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0017897/2020	BISWARANJAN MOHARANA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0017898/2020	TRILOCHAN RATH	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		GOVERNMENT OF INDIA		//
203	WP(C)/0017899/2020	AKRUR KUMAR ROUTARAY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0017900/2020	BARENDRA KUMAR SING	SIDHARTHA SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0017901/2020	STATE OF ODISHA PRAKASH KUMAR PANDA VS	AKSHAYA KUMAR PANDEY VS	// // 0
206	WP(C)/0017902/2020	STATE OF ODISHA KALANDI CH.SATAPATHY VS	DURGESH NARAYAN RATH VS	// // 0
207	WP(C)/0017903/2020	SECRETARY, SCHOOL AND MASS EDUCATION DEPT. SANDHYARANI OJHA VS	SIDHARTHA SWAIN VS	// // 0
208	WP(C)/0017904/2020	STATE OF ODISHA THE UNIVERSAL SAMPO GENERAL INSURANCE COMPANY LIMITED VS	ADDOM HAN KHAN VS	// // 0
209	WP(C)/0017905/2020	N.PUNDARIKA CHOUDHURY RAJENDRA KUMAR PRUSTI VS	M/S.ANUPAM DASH VS	// // 0
210	WP(C)/0017906/2020	STATE OF ODISHA JEEVAN JYOTI JENA VS	BHOJARAJ SETH VS	// // 0
211	WP(C)/0017907/2020	STATE OF ODISHA UTTAM KUMAR BEHERA VS	BHOJARAJ SETH VS	// // 0
212	WP(C)/0017908/2020	STATE OF ODISHA BALARAM MURMU VS	SIDHARTHA SWAIN VS	// // 0
213	WP(C)/0017909/2020	STATE OF ODISHA PRASANTA KUMAR PARIDA VS	NIRANJAN NAYAK VS	// // 0
214	WP(C)/0017910/2020	STATE OF ODISHA DHIREN KUMAR SAHU VS	M/S.K.K.SWAIN VS	// // 0
215	WP(C)/0017911/2020	STATE OF ODISHA GIRIDURGA UTHA DOKANI SANGHA VS	SRINIVAS MOHANTY VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0017912/2020	RANJAN KUMAR SING VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
217	WP(C)/0017913/2020	DHRUBENDRA MOHANTA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
218	WP(C)/0017914/2020	RABINDRA SING VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
219	WP(C)/0017915/2020	KALI CHARAN NAIK VS STATE OF STATE	B.N.PARIDA VS	// 0 //
220	WP(C)/0017916/2020	BIMAL KUMAR JENA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
221	WP(C)/0017917/2020	ANANTA KUMAR BARIK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
222	WP(C)/0017918/2020	JATIN KUMAR MOHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
223	WP(C)/0017919/2020	GOBARDHAN MOHAPATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
224	WP(C)/0017920/2020	SANJEEB BARIK VS STATE OF ODISHA	M/S.B.S.TRIPATHY 1 VS	// 0 //
225	WP(C)/0017921/2020	MINATI MURMU VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
226	WP(C)/0017922/2020	ATUL KUMAR MISHRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
227	WP(C)/0017923/2020	ALIVA JENA	SIDHARTHA SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0017924/2020	DAMAYANTI MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0017925/2020	SANJAY KUMAR NAIK	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0017926/2020	PRAFULL CHANDRA MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0017927/2020	JAYANTA KUMAR MOHANTA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0017928/2020	SURYA KANTA BARIK	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0017929/2020	KARUNAKAR BEHERA	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0017930/2020	SANJUKTA DIKSHIT	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0017931/2020	SANTOSH CHANDRA PATNAIK	M/S.B.S.TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0017932/2020	HARIHAR PRADHAN	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0017933/2020	JAYASHREE PATULIA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0017934/2020	PUSPAMANJARI ROUT	NIRANJAN NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0017935/2020	STATE OF ODISHA BRAHMASHMI PATULIA VS	SIDHARTHA SWAIN VS	// // 0
240	WP(C)/0017936/2020	STATE OF ODISHA ANJAN KUMAR MOHAPATRA VS	NIRANJAN NAYAK VS	// // 0
241	WP(C)/0017937/2020	STATE OF ODISHA SUSANTA KUMARA SETHI VS	M/S.B.S.TRIPATHY VS	// // 0
242	WP(C)/0017938/2020	STATE OF ODISHA NARAHARI NAIK VS	B.N.PARIDA VS	// // 0
243	WP(C)/0017939/2020	STATE OF ODISHA SUPRAVA DANDAPAT VS	SIDHARTHA SWAIN VS	// // 0
244	WP(C)/0017940/2020	STATE OF ODISHA SANJAY KUMAR MOHANTA VS	B.N.PARIDA VS	// // 0
245	WP(C)/0017941/2020	STATE OF ODISHA JAGNYASENI MAHANTA VS	B.N.PARIDA VS	// // 0
246	WP(C)/0017942/2020	STATE OF ODISHA SAJEEB KUMAR NAYAK VS	SIDHARTHA SWAIN VS	// // 0
247	WP(C)/0017943/2020	STATE OF ODISHA ASWINI KUMAR BARIK VS	B.N.PARIDA VS	// // 0
248	WP(C)/0017944/2020	STATE OF ODISHA CHANDRAMANI MANIK VS	SIDHARTHA SWAIN VS	// // 0
249	WP(C)/0017945/2020	STATE OF ODISHA BANKIM BIHARI MOHANTY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0017946/2020	SUSHANTA KUMAR BEHERA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
251	WP(C)/0017947/2020	BIDYADHAR MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
252	WP(C)/0017948/2020	KIRAN BALA DAS VS STATE OF ODISHA	H.K ROUT VS	// 0 //
253	WP(C)/0017949/2020	PRATAP KISHORE MOHANTY VS STATE OF ODISHA	H.K ROUT VS	// 0 //
254	WP(C)/0017950/2020	GOVINDA BEHERA VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
255	WP(C)/0017951/2020	NIBARANA BARIK VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
256	WP(C)/0017952/2020	TARINI PRASAD NANDA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
257	WP(C)/0017953/2020	BAIKUNTHA MAHANTA VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
258	WP(C)/0017954/2020	KUMARI PRAVATI PRADHAN VS STATE OF ODISHA	ADITYA MISHRA VS	// 0 //
259	WP(C)/0017955/2020	DUSMANTA PRADHAN VS STATE OF ODISHA	B.N.PARIDA VS	// 0 //
260	WP(C)/0017956/2020	DIBAKAR PODHA VS STATE OF ODISHA	H.K ROUT VS	// 0 //
261	WP(C)/0017957/2020	BABAJI CHARAN MALLICK	M/S.KALI PRASANNA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
262	WP(C)/0017958/2020	GAGAN BEHARI SAHOO	H.K ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0017959/2020	RABINDRA KUMAR MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0017960/2020	BINOD BIHARI MAHANTA	B.N.PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0017961/2020	BAIJAYANTI NAYAK	H.K ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0017962/2020	BHAGABAN DAS	H.K ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0017963/2020	HARA PRASAD SAHU	M/S.KALI PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0017964/2020	M/S ROYAL TOUR AND TRAVELS SAMBALPURRNOY MOHANTY		//
		VS	VS	0
		CHAIRMAN-CUM-MANAGING DIRECTOR, GRIDCO AND ORISSA POWER TRANSMISSION CORPORATION LTD.		
269	WP(C)/0017965/2020	DHARANIDHAR SWAIN	H.K. ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0017966/2020	TRILOCHAN RATH	H.K ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0017967/2020	DR. BINODINI MISHRA	PRNOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0017968/2020	RANJITA GURU	H.K ROUT	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0017969/2020	STATEOF ODISHA SUKANT KUMAR MOHANTY VS	H.K. ROUT VS	// // 0
274	WP(C)/0017970/2020	STATE OF ODISHA SARBESWAR PATRA VS	RAMAKANTA PANDA VS	// // 0
275	WP(C)/0017971/2020	STATE OF ODISHA PARMOD CHANDRA PATTANAIAK VS	M/S.KALI PRASANNA MISHRA VS	// // 0
276	WP(C)/0017972/2020	STATE OF ODISHA ASHUTOSH SIGNHAL VS	SIDHRSWAR MOHANTY VS	// // 0
277	WP(C)/0017973/2020	STATE OF ODISHA ADIKANDA PANDA VS	M/S BIRAJA PRASANNA DAS VS	// // 0
278	WP(C)/0017974/2020	STATE OF ODISHA AMIT BANSAL@AMIT KUMAR BANSAL VS	SIDHESWAR MOHANTY VS	// // 0
279	WP(C)/0017975/2020	STATE OF ODISHA RASHABIHARI TIRIA VS	M/S K.K. BHUYAN VS	// // 0
280	WP(C)/0017976/2020	STATE OF ODISHA RAJ KISHORE SWAIN VS	GYANENDRA CHANDRA SWAIN VS	// // 0
281	WP(C)/0017977/2020	STATE OF ODISHA BUDHIA @ BUDHADEB PATRA VS	M/S BIJAYA KUMAR PARIDA VS	// // 0
282	WP(C)/0017978/2020	COLLECTOT,NAYAGARH GYANENDRA PANDA VS	GYANENDRA CHANDRA SWAIN VS	// // 0
283	WP(C)/0017979/2020	STATE OF ODISHA SIDHESWAR PANIGRAHI VS	M/S PRAHALLAD CHANDRA DAS VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0017980/2020	KABITA NAIK VS STATE OF ODISHA	M/S SIDHESWAR MALLIK VS	// 0 //
285	WP(C)/0017981/2020	TIKESWARI BADHAI VS UNION OF INDIA	GYANENDRA CHANDRA SWAIN VS	// 0 //
286	WP(C)/0017982/2020	BINOY CHANDRA JENA VS CHAIRMAN-CUM-MANAGING DIRECTOR, MAHANADI COALFIELDS LTD. SAMBALPUR	GYANENDRA CHANDRA SWAIN VS	// 0 //
287	WP(C)/0017983/2020	SUBAS CHANDRA PATI VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
288	WP(C)/0017984/2020	THUKURI DAS VS STATE OF ODISHA	DEBARAJ MOHANTY VS	// 0 //
289	WP(C)/0017985/2020	MANORAMA NAYAK VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
290	WP(C)/0017986/2020	RANJITA SOREN VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
291	WP(C)/0017987/2020	RABINDRA KUMAR SETHY VS GOVT.OF ODISHA	PRAMOD KUMAR MISHRA VS	// 0 //
292	WP(C)/0017988/2020	ANUPAMA ACHARYA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
293	WP(C)/0017989/2020	MARY SINGH VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
294	WP(C)/0017990/2020	USHARANI BEHERA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
295	WP(C)/0017991/2020	NIYAZ FATEMA	SIDHARTHA SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0017992/2020	PRASANTA KUMAR SAHOO	UMESH CHANDRA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0017993/2020	HUSNARA BEGUM	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0017994/2020	SK.MAIRAZ TULLA	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0017995/2020	SUNIA BASKEY	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0017996/2020	HIMANSU MOHAN PADHI	UMESH CHANDRA PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0017997/2020	MANASHI DAS	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0017998/2020	DURGA RANI KARMAKAR	SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0017999/2020	JAIMANI KUMAR	P.K.MOHANTY	//
		VS	VS	0
		COMMISSIONER CUM SECRETARY		//
304	WP(C)/0018000/2020	DHANANJAYA TANDI	P.K.MOHANTY	//
		VS	VS	0
		DIRECTOR SECONDARY EDUCATION		//
305	WP(C)/0018001/2020	NANDIKISHOR AGRAWAL	DEEPALI MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0018002/2020	GAYADHAR DAS	M/S.K.K.SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0018003/2020	STATE OF ODISHA KAILASH CHANDRA PADHI VS	DIPTI RANJAN BHOKTA VS	// // 0
308	WP(C)/0018004/2020	STATE OF ODISHA TAPAS KUMAR PATRA VS	M/S.K.K.SWAIN VS	// // 0
309	WP(C)/0018005/2020	STATE OF ODISHA BISHNU CHARAN MOHANTY VS	SUMANT KU.NAYAK VS	// // 0
310	WP(C)/0018006/2020	UNION OF INDIA PRAFULLA KUMAR DAS VS	M/S.KK.SWAIN VS	// // 0
311	WP(C)/0018007/2020	STATE OF ODISHA BIKRAM KISHORE SAHOO VS	PRAFULLA KUMAR RATH VS	// // 0
312	WP(C)/0018008/2020	STATE OF ODISHA SUBHAS CHANDRA DEY VS	M/S.K.K.SWAIN VS	// // 0
313	WP(C)/0018009/2020	STATE OF ODISHA SUJIT KUMAR SAHOO VS	PRAFULLA KUMAR RATH VS	// // 0
314	WP(C)/0018010/2020	STATE OF ODISHA SUKANTA KUMAR BEHERA VS	PRAFULLA KUMAR RATH VS	// // 0
315	WP(C)/0018011/2020	STATE OF ODISHA RASIK RAJ PADHI VS	TAPAN KUMAR BISWAL VS	// // 0
316	WP(C)/0018012/2020	STATE OF ODISHA SUBASH CHANDRA GOMANGO VS	TAPAN KUMAR BISWAL VS	// // 0
317	WP(C)/0018013/2020	STATE OF ODISHA NITYANANDA DAS VS COMMISSIONER CUM SECRETARY TO GOVT WORKS DEPTT.	TAPAN KUMAR BISWAL VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :03/08/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0018014/2020	PRAFULLA KUMAR SETHI VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
319	WP(C)/0018015/2020	SULOCHANA SAHOO VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
320	WP(C)/0018016/2020	GURUKRUPA EDUCATIONAL TRUST VS COMMISSIONER CUM SECRETARY DEPARTMENT OF HIGHER EDUCATION	PRATIK DASH VS	// 0 //
321	WP(C)/0018017/2020	KAMAL KUMAR MENDWALA VS STATE OF ODISHA	AMIYA KUMAR MISHRA..2 VS	// 0 //
322	WP(C)/0018018/2020	GOKUL KHALKO VS THE COLLECTOR AND DISTRICT MAGISTRATE	DINESH KUMAR PANDA VS	// 0 //
323	WP(C)/0018019/2020	KANHU CHARAN BEHERA VS COLLECTOR NAYAGARH	SUSANTA KUMAR MISHRA VS	// 0 //
324	WP(C)/0018020/2020	RAMLAL TANTY VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
325	WP(C)/0018021/2020	ASHUTOSH DAS VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
326	WP(C)/0018022/2020	SANGITA ROUT VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
327	WP(C)/0018023/2020	GAGAN BIHARI BARAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
328	WP(C)/0018024/2020	GIRIDHARI MOHANTY VS STATE OF ODISHA	L.K.MOHANTY VS	// 0 //
329	WP(C)/0018025/2020	BAL GOPAL DAS	M/S.KK.SWAIN	//

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FILING REPORT AS ON :03/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0018026/2020	MANISH SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0018027/2020	CHAMPAKLATA DHAMUDIA	J.K.MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0018028/2020	DILLIP SAHOO	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0018029/2020	JAY KRUSHNA GHOSH	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0018030/2020	ARUN KUMAR DAS	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0018031/2020	KAMALAKANTA MOHAPATRA	M/S SIDHESWAR MALLIK	//
		VS	VS	0
		KORAPUT CENTRAL CO-OPERATIVE BANK LTD.		//
336	WP(C)/0018032/2020	UTTAM NAIK	DEBA PRASAD DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0018033/2020	TARUNI PATEL	KISHORE CHANDRA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0018034/2020	ABANI KUMAR GAYA	B.K.ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0018035/2020	EKANA PATRA	S.K.BHANJADEO	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0018036/2020	RABINDRA NATH JENA	M/S.K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0018037/2020	STATE OF ODISHA PRASANTA KUMAR SAHOO VS	ASHOK KUMAR MOHAPATRA (1) VS	// // 0
342	WP(C)/0018038/2020	THE TAHASILDAR, GOP GOURANGA CHARAN NAYAK VS	M/S.K.K.SWAIN VS	// // 0
343	WP(C)/0018039/2020	STATE OF ODISHA MANAMOHAN MAHARANA VS	M/S SIDHESWAR MALLIK VS	// // 0
344	WP(C)/0018040/2020	STATE OF ODISHA BRUNDABAN OJHA VS	M/S.K.K.SWAIN VS	// // 0
345	WP(C)/0018041/2020	STATE OF ODISHA NABEEN BAGE VS	M/S SIDHESWAR MALLIK VS	// // 0
346	WP(C)/0018042/2020	STATE OF ODISHA JITENDRA KUMAR BISWAL VS	M/S.KK.SWAIN VS	// // 0
347	WP(C)/0018043/2020	STATE OF ODISHA SUNIL KUMAR DAS VS	KIRAN ROUT VS	// // 0
348	WP(C)/0018044/2020	STATE OF ODISHA PREMKARI BAGH VS	M/S SIDHESWAR MALLIK VS	// // 0
349	WP(C)/0018045/2020	KORAPUT CENTRAL CO-OPERATIVE BANK LTD. SURENDRANATH NAYAK VS	ANUP UDAYA SENAPATI VS	// // 0
350	WP(C)/0018046/2020	STATE OF ODISHA BIKASH CHANDRA SWAIN VS	ANUP UDAYA SENAPATI VS	// // 0
351	WP(C)/0018047/2020	STATE OF ODISHA SUNIL KUMAR MOHAPATRA VS UNION OF INDIA	RAKESH KUMAR MALLICK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0018048/2020	BIRABHADRA PADHAN VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
353	WP(C)/0018049/2020	JAGANNATH MAHAPRABHU AND LAXMI NARAYAN MAHAPRABHU VS STATE OF ORISSA	M/S.K.K.SWAIN VS	// 0 //
354	WP(C)/0018050/2020	K.MANOJ PATRA VS STATE BANK OF INDIA	SANJAY KUMAR PRADHAN VS	// 0 //
355	WP(C)/0018051/2020	SUDARSINI DEVI VS STATE OF ODISHA	A.U. SENAPATI VS	// 0 //
356	WP(C)/0018052/2020	GANGADHAR PARIDA VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
357	WP(C)/0018053/2020	GEETA PATTANAYAK VS UNION OF INDIA	RAKESH KUMAR MALLICK VS	// 0 //
358	WP(C)/0018054/2020	HARIPADA PRAMANAIK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
359	WP(C)/0018055/2020	RAMESH CH NAIK VS STATE OF ODISHA	A.U. SENAPATI VS	// 0 //
360	WP(C)/0018056/2020	RAGHUNATH ROUT VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
361	WP(C)/0018057/2020	MADHUSUDAN PRADHAN VS STATE OF ODISHA	BANSIDHAR BAUG VS	// 0 //
362	WP(C)/0018058/2020	BIBHUTIBHUSAN DAS VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
363	WP(C)/0018059/2020	SANJAY KUMAR SAHOO	SRIKAR KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0018060/2020	SUBODHA KUMAR SATAPATHY	A.U. SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0018061/2020	KALIA CHARAN KHETI	M/S.M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0018062/2020	GOKULANANDA ROUT	DEEPALI MAHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
367	WP(C)/0018063/2020	SUBASH CH NAIK	A.U. SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0018064/2020	SHYAMABANDHU BEHURA	M/S SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0018065/2020	BIBEKANANDA SWAIN	GAJENDRA K.KHILAR	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0018066/2020	AKSHYA KU SATAPATHY	A.U. SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0018067/2020	BAIKUNTHANATH JENA	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0018068/2020	PRASANT KUMAR SWAIN	ANUP UDAYA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0018069/2020	SWASTIK BISWAL	M/S SUKANTA KUMAR MISHRA	//
		VS	VS	0
		GOVT. OF INDIA		//
374	WP(C)/0018070/2020	TRILOCHAN SWAIN	A.U.SENAPATI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0018071/2020	STATE OF ODISHA MANAGING DIRECTOR, STATE BANK OF INDIA VS KUNDAN LUHA	IRONOY MOHANTY VS	// // 0 //
376	WP(C)/0018072/2020	PREMARAJ PRADHAN VS STATE OF ODISHA	A.U.SENAPATI VS	// 0 //
377	WP(C)/0018073/2020	BASANT MANJARI DAS VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
378	WP(C)/0018074/2020	PABITRA MOHAN SAHANI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
379	WP(C)/0018075/2020	TRILOCHAN SAHU VS STATE OF ODISHA	A.U.SENAPATI VS	// 0 //
380	WP(C)/0018076/2020	RANJIT KUMAR PARIDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
381	WP(C)/0018077/2020	JITENDRA KUMAR MISHRA VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	// 0 //
382	WP(C)/0018078/2020	MANORANJAN DASH VS STATE OF ODISHA	A.U.SENAPATI VS	// 0 //
383	WP(C)/0018079/2020	SANTOSH KUMAR KANUNGO VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
384	WP(C)/0018080/2020	RAMESH CHANDRA SETHI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
385	WP(C)/0018081/2020	BIBEKANANDA SAHOO VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0018082/2020	SUDHIR KUMAR MOHANTY VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
387	WP(C)/0018083/2020	PRABIN KUMAR MOHANTY VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
388	WP(C)/0018084/2020	PRASAN KUMAR SWAIN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
389	WP(C)/0018085/2020	NABIN KUMAR PADHAN VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
390	WP(C)/0018086/2020	MUKTIKANTA MOHAPATRA VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	// 0 //
391	WP(C)/0018087/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION VS RABINDRA KUMAR PARIDA	BIBHUDA NANDA MOHAPATRA VS	// 0 //
392	WP(C)/0018088/2020	SUSANT KUMAR SAHOO VS STATE OF ODISHA	ANUP UDAYA SENPATI VS	// 0 //
393	WP(C)/0018089/2020	SUNANDA PANDA VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
394	WP(C)/0018090/2020	SUSANTA KUMAR ROUT VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
395	WP(C)/0018091/2020	PRASANNA KUMAR MOHANTY VS STATE OF ODISHA	BIBHUDA NANDA MOHAPATRA VS	// 0 //
396	WP(C)/0018092/2020	PRASANTAMAYEE DASH VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
397	WP(C)/0018093/2020	PRAVAKAR MOHARANA	BIBHUDA NANDA MOHAPATRA	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0018094/2020	HIMANSU PATRA	GOPAL SINHA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0018095/2020	KULAMANI MEHER	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0018096/2020	PREMALATA PATTANAİK	B.K.NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0018097/2020	SANKARSAN BARIK	BIBHUDA NANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0018098/2020	JAJATI KESHARI SWAIN	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0018099/2020	INSTITUTE OF MANAGEMENT AND APPLICATIONS	DEVI PRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0018100/2020	RAKESH PRADHAN	PRASANNA KUMAR PARHI	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0018101/2020	DURYODHAN BISWAL	DAYANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0018102/2020	SUKUMAR BHOI	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0018103/2020	SANGRAM KESHARI MISHRA	M/S SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0018104/2020	TARUN KU DAS	P.K. SATPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
409	WP(C)/0018105/2020	STATE OF ODISHA THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LIMITED VS RAGHUNATH JATI	INDUSRAJ KUMAR MOHAPATRA	// // 0 //
410	WP(C)/0018106/2020	PRAVAT KUMAR DAS VS STATE OF ODISHA	DAYANANDA MOHAPATRA	// 0 //
411	WP(C)/0018107/2020	MANIKAR MAJHI VS STATE OF ODISHA	M/S.K.K.SWAIN	// 0 //
412	WP(C)/0018108/2020	KALU CHARAN SAHOO VS STATE OF ODISHA	DAYANANDA MOHAPATRA	// 0 //
413	WP(C)/0018109/2020	KANKALATA SARANGI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY 2	// 0 //
414	WP(C)/0018110/2020	BIPIN BIHARI SWAIN VS STATE OF ODISHA	B.K.BISWAL	// 0 //
415	WP(C)/0018111/2020	RAMESH CH. CHARKRABORTY VS CHAIRMAN-CUM-M.D.,OSRTC	M/S SATYABRATA MOHANTY	// 0 //
416	WP(C)/0018112/2020	SANTOSH NAYAK VS STATE OF ODISHA	NIRANJAN LENKA	// 0 //
417	WP(C)/0018113/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LIMITED VS SRIDHAR MISHRA	INDUSRAJ KUMAR MOHAPATRA	// 0 //
418	WP(C)/0018114/2020	SUSHIL KUMAR SAHU VS DGM HINDUSTAN PETROLEUM CORPORATION LTD.	DILLIP KUMAR MOHAPATRA	// 0 //
419	WP(C)/0018115/2020	SUNIL KUMAR ROUT VS STATE OF ODISHA	M/S BISWAJIT JENA	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0018116/2020	BISWANATH JENA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
421	WP(C)/0018117/2020	BHUBAN BHARASAGARIA @ SAGARIA VS STATE OF ORISSA	S.K.SAHOO VS	// 0 //
422	WP(C)/0018118/2020	BALARAM SAHOO VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
423	WP(C)/0018119/2020	MAHENDRA KU SETHY VS STATE OF ODISHA	SURYA NARAYAN PATNAIK VS	// 0 //
424	WP(C)/0018120/2020	SAROJ KUMAR DASH VS STATE OF ODISHA	M/S BISWAJIT JENA VS	// 0 //
425	WP(C)/0018121/2020	NIRAKAR ROUT VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
426	WP(C)/0018122/2020	BANABIHARI SAHOO VS STATE OF ODISHA	M/S M. BALAKRISHNA RAO VS	// 0 //
427	WP(C)/0018123/2020	LAXMIDHAR SAHOO VS STATE OF ODISHA	SRINATH MISHRA VS	// 0 //
428	WP(C)/0018124/2020	LALU MEHER VS STATE OF ORISSA	S.K.SAHOO VS	// 0 //
429	WP(C)/0018125/2020	PRAMOD KU PADHY VS STATE OF ODISHA	S.N PATNAIK VS	// 0 //
430	WP(C)/0018126/2020	MADHU SUDAN SAHU VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
431	WP(C)/0018127/2020	UMESH CH MOHANTY	S.N PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0018128/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LIMITED	INDUSREE KUMAR MOHAPRA	//
		VS	VS	0
		SADINDRA PRASAD KAR		//
433	WP(C)/0018129/2020	BIJAY KUMAR MAHANTA	M/S M. BALAKRISHNA RAO	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0018130/2020	SAILA BHAINSA	HEMANTA KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0018131/2020	SURESH CHANDRA PRUSTY	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
436	WP(C)/0018132/2020	PURNA CHANDRA MOHANTA	M/S MANOJ KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0018133/2020	SURU HANS	S.K.SAHOO	//
		VS	VS	0
		STATE OF ORISSA		//
438	WP(C)/0018134/2020	PRAMOD KUMAR BEHERA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
439	WP(C)/0018135/2020	ALAKA PARHI	M/S SIDHARTHA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
440	WP(C)/0018136/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LIMITED	INDUSREE KUMAR MOHAPATRA	//
		VS	VS	0
		SURAMA OTTA		//
441	WP(C)/0018137/2020	BIJAYA KUMAR NAYAK	RAJALAXMI BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
442	WP(C)/0018138/2020	SANJIB KUMAR KANUNGO	M/S SAMEER KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
443	WP(C)/0018139/2020	STATE OF ODISHA JYOTI PRASAD VS	SMITA RANJAN PATNAIK VS	// // 0
444	WP(C)/0018140/2020	CHAIRMAN OF MEDICAL COUNCIL OF INDIA KAILASH CHANDRA BEHERA VS	M/S.K.K.SWAIN VS	// // 0
445	WP(C)/0018141/2020	STATE OF ODISHA RADHA KRISHNA PATTNAIK VS	HEMANTA KUMAR ROUT VS	// // 0
446	WP(C)/0018142/2020	STATE OF ODISHA SUSANTA KUMAR DASH VS	M/S MANOJ KUMAR MOHANTY VS	// // 0
447	WP(C)/0018143/2020	STATE OF ODISHA THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION LIMITED VS	INDUSREE KUMAR MOHAPATRA VS	// // 0
448	WP(C)/0018144/2020	KULAMANI DAS PRAMOD KUMRA JOSHI VS	M/S.K.K.SWAIN VS	// // 0
449	WP(C)/0018145/2020	STATE OF ODISHA CHAMPE NAG VS	S.K.SAHOO VS	// // 0
450	WP(C)/0018146/2020	STATE OF ORISSA BALAKRUSHNA SWAIN VS	HEMANTA KUMAR ROUT VS	// // 0
451	WP(C)/0018147/2020	STATE OF ODISHA DR.SUDHA SAHU VS	M/S.K.K.SWAIN VS	// // 0
452	WP(C)/0018148/2020	STATE OF ODISHA M/S MAHARANA SUPPLY AND CO. VS	M/S TUSHAR KANTI SATAPATHY VS	// // 0
453	WP(C)/0018149/2020	COMMISSIONER OF SALES TAX KRUSHNA CHANDRA NAYAK VS	RAJALAXMI BISWAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0018150/2020	SAHADEB NAG VS STATE OF ORISSA	S.K.SAHOO VS	// 0 //
455	WP(C)/0018151/2020	PADMAN KUMAR MOHANKUDO VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
456	WP(C)/0018152/2020	KRUSHNA CHANDRA ADHIKARI VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
457	WP(C)/0018153/2020	SHYAM SUNDAR BEHERA VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
458	WP(C)/0018154/2020	M/S MAHARANA SUPPLY AND CO. VS COMMISSIONER OF SALES TAX	M/S TUSHAR KANTI SATAPATHY VS	// 0 //
459	WP(C)/0018155/2020	RAJ KISHORE MANGAL VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
460	WP(C)/0018156/2020	HAREKRUSHNA BHUTIA VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
461	WP(C)/0018157/2020	CHAKRADHAR NAYAK VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
462	WP(C)/0018158/2020	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
463	WP(C)/0018159/2020	NEELACHAL EXECUTIVE ASSOCIATION VS CHAIRMAN-CUM-MANAGING DIRECTOR, MMTCLTD.	BUDHADEV ROUTHAY VS	// 0 //
464	WP(C)/0018160/2020	PRASHANTA KUMAR PADHAN VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
465	WP(C)/0018161/2020	DHANANJAYA MISHRA	M/S.K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0018162/2020	DURYODHANA NAYAK	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0018163/2020	ASHOK KUMAR BEHERUK	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0018164/2020	SARAT CHANDRA PARIDA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0018165/2020	PURNA CHANDRA TRIPATHY	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0018166/2020	M/S BIRLA TYRES	M/S SIDHARTHA RAY	//
		VS	VS	0
		COMMISSIONER OF SALES TAX CT AND GST,ODISHA		//
471	WP(C)/0018167/2020	SANJAYA KUMAR BEHERUK	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0018168/2020	THE FOOD CORPORATION OF INDIA	M/S DEBASIS NAYAK	//
		VS	VS	0
		REGIONAL PROVIDENT FUND COMMISSIONER		//
473	WP(C)/0018169/2020	BISWANATH DAS	R.K.ROUTRAY	//
		VS	VS	0
		UNION OF INDIA		//
474	WP(C)/0018170/2020	KAILASH CHANDRA MAHARANA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0018171/2020	ARUNA BISOYI	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0018172/2020	PRAMODA KUMAR DASH	M/S.K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
477	WP(C)/0018173/2020	STATE OF ODISHA NILAMANI SAHU VS	M/S.K.K.SWAIN VS	// // ()
478	WP(C)/0018174/2020	STATE OF ODISHA MEGHANADA BEHERUK VS	M/S.K.K.SWAIN VS	// // ()
479	WP(C)/0018175/2020	STATE OF ODISHA HIMANSU SEKHAR PRADHAN VS	M/S.K.K.SWAIN VS	// // ()
480	WP(C)/0018176/2020	STATE OF ODISHA GORACHAND BEHERUK VS	M/S.K.K.SWAIN VS	// // ()
481	WP(C)/0018177/2020	STATE OF ODISHA MRUTYUNJAYA BEHERUK VS	M/S.K.K.SWAIN VS	// // ()
482	WPCRL/0000065/2020	STATE OF ODISHA MONALI MOHANTY VS	M/S.A.PATTABAIK VS	// MAHILA P.S.(BBSR) /30 /2020 ()
483	ABLAPL/0008707/2020	STATE OF ODISHA SADHANA @ SADHNA SORENG VS	DHIRENDRA KUMAR MOHAPATRA VS	// SAMBALPUR VIGILANCE /42 /2018 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) GR/0000013/2018
484	ABLAPL/0008708/2020	STATE OF ODISHA(VIG.) BUTRU @ MD. TASLIM ARIF VS	DHIRENDRA KUMAR MOHAPATRA VS	TAISARA /25 /2014 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0000131/2014
485	ABLAPL/0008709/2020	STATE OF ODISHA BUTRU @ MD.TASLIM ARIF VS	DHIRENDRA KUMAR MOHAPATRA VS	TAISARA /10 /2014 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH(Sundargarh) GR/0000052/2014
486	ABLAPL/0008710/2020	STATE OF ODISHA HARIBOLA BHOI @ TRILOCHAN BHOI VS	SATYABRATA PANDA VS	BIRMAHARAJPUR /104 /2020 SPECIAL JUDGE,SONEPUR(Sonapur *) Spl/0000028/2020
487	ABLAPL/0008711/2020	STATE OF ODISHA SUKADEBA MUDULI VS STATE OF ODISHA	SATYABRATA PANDA VS	BIRMAHARAJPUR /113 /2020 S.D.J.M.,BIRMAHARAJPUR(Sonapur *) GR/0000200/2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	ABLAPL/0008712/2020	CHANDAN SAHOO @ MUKESH KUMAR SAHOO VS STATE OF ODISHA	BIKRAM KUMAR BEHERA VS	DHENKANAL SADAR /596 /2018 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0001545/2018
489	ABLAPL/0008713/2020	KAUSALYA @ GAYATRI MOHANTY VS STATE OF ODISHA	B.S.DASPARIDA VS	MARINE KASIA /34 /2019 J.M.F.C.,BASUDEVPUR(Bhadrak *) GR/0000401/2019
490	ABLAPL/0008714/2020	BIJU@ BIJAYA KUMAR SAHOO VS STATE OF ODISHA	BIKRAM KUMAR BEHERA VS	DHENKANAL SADAR /596 /2018 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0001545/2018
491	ABLAPL/0008715/2020	KHAGESWAR BEHERA @ JAGA VS STATE OF ODISHA	B.S.DASPARIDA VS	BAISINGA /159 /2020 J.M.F.C., BETANATI(Mayurbhanj) CT/0000415/2020
492	ABLAPL/0008716/2020	SATYA NARAYAN SETHY VS STATE OF ODISHA	B.S.DASPARIDA VS	CHAMPUA /88 /2020 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kendujhar) GR/0000187/2020
493	ABLAPL/0008717/2020	NIL @ NILADRI DAS VS STATE OF ODISHA	RAMAKANTA PANDA VS	BALASORE TOWN /125 /2013 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000313/2016
494	ABLAPL/0008718/2020	HEMANTA NAYAK VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	BHADRAK TOWN /205 /2020 S.D.J.M.,BHADRAK(Bhadrak *) GR/0001269/2020
495	ABLAPL/0008719/2020	ABHAY KUMAR SAHOO @ LALA VS STATE OF ODISHA	PARSURAM DAS VS	DHENKANAL SADAR /194 /2020 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000580/2020
496	ABLAPL/0008720/2020	CHANDRAMANI SAHOO VS STATE OF ODISHA	PARSURAM DAS VS	JAGATPUR /242 /2020 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001333/2020
497	ABLAPL/0008721/2020	ABHIMANYU NAIK VS STATE OF ODISHA	B.S.DASPARIDA VS	BOUDH /169 /2020 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh *) CT/0000440/2020
498	ABLAPL/0008722/2020	JAGIRI MAHANTA VS STATE OF ODISHA	MITHUN DAS VS	/ /0 (//
499	ABLAPL/0008723/2020	MAMATA PRADHAN	P.R.SINGH	BALIMI /77 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS STATE OF ODISHA	VS	S.D.J.M.,HINDOL(Dhenkanal)
500	ABLAPL/0008724/2020	UMESH CHANDRA MALLICK	B.S.DASPARIDA	GR/0000207/2020
		VS STATE OF ODISHA	VS	NIALI /187 /2020
501	ABLAPL/0008725/2020	GEETA DAS	P.R.SINGH	JMFC,NIALI(Cuttack)
		VS STATE OF ODISHA	VS	GR/0000174/2020
502	ABLAPL/0008726/2020	RANJAN PRADHAN @ RANJAN KUMAR PRADHAN	B.S.DASPARIDA	SAHID NAGAR P.S. /269 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha *)
503	ABLAPL/0008727/2020	ANI @ SUBRATA MALLICK @ MALLIK	P.R.SINGH	CT/0002591/2020
		VS STATE OF ODISHA	VS	DASPALLA /98 /2020
504	ABLAPL/0008728/2020	SRIKANTA RANA	P.R.SINGH	SPECIAL JUDGE,NAYAGARH(Nayagarh *)
		VS STATE OF ODISHA	VS	Spl/0000057/2020
505	ABLAPL/0008729/2020	SARAT @ SARAT KUMAR MALIK	DHARMENDRA SETHY	DHENKANAL TOWN /97 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
506	ABLAPL/0008730/2020	ASHUTOSH SAMANTRAY	B.S.DASPARIDA	GR/0000286/2020
		VS STATE OF ODISHA	VS	DHENKANAL SADAR /450 /2019
507	ABLAPL/0008731/2020	MANU @ AMULYA BEHERA	DHARMENDRA SETHY	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
		VS STATE OF ODISHA	VS	GR/0001291/2019
508	ABLAPL/0008732/2020	BIPINI GHANA	ARIJEET MISHRA	NILGIRI /254 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.,NILAGIRI(Baleshwar)
509	ABLAPL/0008733/2020	ANADI SAMAL	ARIJEET MISHRA	CT/0000354/2020
		VS STATE OF ODISHA	VS	KUJANGA /292 /2019
510	ABLAPL/0008734/2020	RANJAN MALIK	ASHOK KUMAR SAHOO	J.M.F.C.,KUJANG(Jagatsinghapur *)
		VS STATE OF ODISHA	VS	GR/0001029/2019
		VS STATE OF ODISHA	VS	BERHAMPUR /52 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.,NILAGIRI(Baleshwar)
		VS STATE OF ODISHA	VS	CT/0000356/2020
		VS STATE OF ODISHA	VS	LAHUNIPADA /56 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh)
		VS STATE OF ODISHA	VS	GR/0000376/2020
		VS STATE OF ODISHA	VS	RAMACHANDAPUR /114 /2020
		VS STATE OF ODISHA	VS	NYAYADHIKARI,GHASIPURA(Kendujhar)
		VS STATE OF ODISHA	VS	GR/0000230/2020
		VS STATE OF ODISHA	VS	KENDRAPARA /94 /2020
		VS STATE OF ODISHA	VS	S.D.J.M.,KENDRAPARA(Kendrapara *)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0008735/2020	STATE OF ODISHA BABAN MALLIK VS	ARIJEET MISHRA VS	GR/0000659/2020 JAKHAPURA /58 /2020 J.M.F.C.,JAJPUR(Jajapur *)
512	ABLAPL/0008736/2020	STATE OF ODISHA PANDIT CHANDRAKANTA ROUSTRAY VS	ASHOK KUMAR SAHOO VS	CT/0001014/2020 MARSHAGHAI /153 /2020 DIST.&SESSIONS JUDGE,KENDRAPARA(Kendrapara *)
513	ABLAPL/0008737/2020	STATE OF ODISHA RAJU @ RAJENDRA PRASAD SINGH VS	ASHOK KUMAR SAHOO VS	GR/0000023/2020 AUL /127 /2020 J.M.F.C.,AUL(Kendrapara *)
514	ABLAPL/0008738/2020	STATE OF ODISHA GURJIT BARIHA VS	SATYANARAYAN MISHRA VS	GR/0000281/2020 BELTUKURI /16 /2018 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA(Nuapada *)
515	ABLAPL/0008739/2020	STATE OF ODISHA SILU MOHANTY VS	P.R.CHHATOI VS	CT/0000136/2018 BALIKUDA /135 /2020 S.D.J.M.,JAGATSingHPUR(Jagatsinghapur *)
516	ABLAPL/0008740/2020	STATE OF ODISHA SARAT CHANDRA BEHERA VS	DEBI PRASAD DHALSAMANTA VS	GR/0000597/2020 BALLIGUDA /130 /2020 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
517	ABLAPL/0008741/2020	STATE OF ODISHA HRUSHIKESH MAHARANA VS	D.P.DHALSAMANTA VS	CT/0000034/2020 BALLIGUDA /130 /2020 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
518	ABLAPL/0008742/2020	STATE OF ODISHA NIRUPAMA MAHUNTA VS	KHIROD KUMAR ROUT VS	CT/0000034/2020 RAJKANIKA /155 /2020 J.M.F.C.,AUL(Kendrapara *)
519	ABLAPL/0008743/2020	STATE OF ODISHA BASANTA KUMAR SAGARIA VS	SURYAKANTA DWIBEDI VS	GR/0000263/2020 TENTULIKHUNTI /101 /2020 S.D.J.M. CIVIL JUDGE (JD),NAWARANGPUR(Nabarangapur *)
520	ABLAPL/0008744/2020	STATE OF ODISHA CHINMAYEE PANDA VS	SMRUTI RANJAN MOHAPATRA VS	GR/0000644/2020 MARINE CHUDAMANI /44 /2020 ()
521	ABLAPL/0008745/2020	STATE OF ODISHA RAJU DEOGAM@RAJENDRA DEOGAM VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0008746/2020	ROUMYA RANJAN CHOUDHURY @ KULU VS STATE OF ODISHA	A.PATTANAIAK VS	KHANDAGIRI P.S. /411 /2020 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha *) CT/0000134/2020
523	ABLAPL/0008747/2020	SK. BARIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK TOWN /150 /2020 () //
524	ABLAPL/0008748/2020	RAMESH CHANDRA PARIDA @ PINTU PARIDA VS STATE OF ODISHA	A.PATTANAIAK VS	KANAS /118 /2020 () //
525	ABLAPL/0008749/2020	CHAND BABU@SK.MERAJUDDIN, VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BHADRAK TOWN /150 /2020 () //
526	ABLAPL/0008750/2020	LOCHAN MOHANTA VS STATE OF ODISHA	S.P.DASH VS	MOHULDIHA /37 /2020 () //
527	ABLAPL/0008751/2020	RABINDRANATH CHAKI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	JASHIPUR /90 /2020 () //
528	ABLAPL/0008752/2020	GOKULA KHUNTIA VS STATE OF ODISHA	BISWARANJAN DALAI VS	BARGAON /61 /2020 () //
529	ABLAPL/0008753/2020	LAXMIPRIYA PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /317 /2020 () //
530	ABLAPL/0008754/2020	S.K.MOHAMMAD TAHIR @ TAHIR MAHAMMAD VS STATE OF ODISHA	BISWARANJAN DALAI VS	SALIPUR /245 /2020 () //
531	ABLAPL/0008755/2020	GITANJALI DASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOP /188 /2020 () //
532	ABLAPL/0008756/2020	ALEKHA PAGAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	SAHID NAGAR P.S. /314 /2020 () //
533	ABLAPL/0008757/2020	BATAKRUSHNA PRADHAN	BIJAYA KUMAR RAGADA	JANKIA P.S. /143 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
534	ABLAPL/0008758/2020	STATE OF ODISHA JAYANTA SWAIN	BISWARANJAN DALAI	// ABHAYACHANDPUR /52 /2020
		VS	VS	()
535	ABLAPL/0008759/2020	STATE OF ODISHA KESHAB MOHAPATRA	BISWARANJAN DALAI	// KUJANGA /157 /2020
		VS	VS	()
536	ABLAPL/0008760/2020	STATE OF ODISHA AJIT KUMAR SAHOO	B.S.DASPARIDA	// DHENKANAL SADAR /246 /2020
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
537	ABLAPL/0008761/2020	STATE OF ODISHA AVAYA KUMAR BARIKI	BITAS KUMAR SWAIN	GR/0000694/2020 KONARK /3 /2017
		VS	VS	()
538	ABLAPL/0008762/2020	STATE OF ODISHA SADASIBA SWAIN @ SADASIVA SWAIN	JYOTIRMAYA SAHOO	// KHURDA P.S. /264 /2020
		VS	VS	()
539	ABLAPL/0008763/2020	STATE OF ODISHA LALIT MOHAN PRADHAN @ LALITA PRADHAN	JYOTIRMAYA SAHOO	// BANAPUR P.S. /243 /2020
		VS	VS	()
540	ABLAPL/0008764/2020	STATE OF ODISHA TUNI MAHARANA	JYOTIRMAYA SAHOO	// ASKA /275 /2020
		VS	VS	()
541	ABLAPL/0008765/2020	STATE OF ODISHA PRAVIN KERKETTA	JYOTIRMAYA SAHOO	// LEPHRIPADA /111 /2020
		VS	VS	()
542	ABLAPL/0008766/2020	STATE OF ODISHA RANKA @ SANATAN BARIK	PRAFULLA KUMAR BISWAL	// RAJKANIKA /168 /2020
		VS	VS	()
543	ABLAPL/0008767/2020	STATE OF ODISHA R.NARASUAMMA @ R.NARSI AMMA	JYOTIRMAYA SAHOO	// PATTAPUR (ASKA) /172 /2020
		VS	VS	()
544	ABLAPL/0008768/2020	STATE OF ODISHA MD.FIRDOS NOORANI @ FIRDOUS NOORANI	PRAFULLA KUMAR BISWAL	// BISRA /83 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0008769/2020	STATE OF ODISHA VISWAS TRIPATHY VS	G.N.MISHRA VS	// KORAPUT SADAR /91 /2020 ()
546	ABLAPL/0008770/2020	STATE OF ODISHA MAHENDRA SAMAL VS	RAJIB LOCHAN PATNAIK VS	// RAJKANIKI /104 /2020 ()
547	ABLAPL/0008771/2020	STATE OF ODISHA KALU @ SACHIKANTA JENA VS	BIKRAM CHANDRA GHADEI VS	// KANAS /117 /2020 S.D.J.M.,PURI(Puri)
548	ABLAPL/0008772/2020	STATE OF ODISHA SANJAY KUMAR PRADHAN VS	RAKESH KUMAR MALLICK VS	GR/0002020/2020 NAYAPALLI P.S. /259 /2020 S.D.J.M.,BHUBANESWAR(Khordha *)
549	ABLAPL/0008773/2020	STATE OF ODISHA BIJAYA KUMAR SWAIN VS	DEBASIS TRIPATHY VS	CT/0002867/2020 KONARK /40 /2016 ()
550	ABLAPL/0008774/2020	STATE OF ODISHA SANTOSH KUMAR SAHU VS	BIKRAM CHANDRA GHADEI VS	// BURLA /364 /2020 ()
551	ABLAPL/0008775/2020	STATE OF ODISHA RAKESH KUMAR SETHY VS	M.M.SWAIN VS	// DHENKANAL SADAR /225 /2020 ()
552	ABLAPL/0008776/2020	STATE OF ODISHA LABANYA OJHA VS	BIKRAM CHANDRA GHADEI VS	// / /0 ()
553	ABLAPL/0008777/2020	STATE OF ODISHA KARUNAKAR SABAT VS	G.S.DAS VS	// PURIGHAT /123 /2020 ()
554	ABLAPL/0008778/2020	STATE OF ODISHA SURESH KUMAR BEHERA VS	UDIT RANJAN SENA VS	// OUPADA /51 /2020 ()
555	ABLAPL/0008779/2020	STATE OF ODISHA AMIYA KUMAR MALLICK VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	// KHANDAGIRI P.S. /340 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0008780/2020	DEBASHISH BARIK VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	BADAGODA P.S. /187 /2020 () //
557	ABLAPL/0008781/2020	BROJ MANDAL @ BROJA GOPAL MANDAL VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BADAGODA P.S. /170 /2020 () //
558	ABLAPL/0008782/2020	MUNA @ PABITRA MOHAN SITHA @ SETHI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	NIMAPADA /162 /2020 () //
559	ABLAPL/0008783/2020	MANOJ KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	NIMAPADA /136 /2020 () //
560	ABLAPL/0008784/2020	RAMESH MALLIK VS STATE OF ODISHA	SUSANTA KUMR TRIPATHY VS	KUAKHIA /225 /2020 () //
561	ABLAPL/0008785/2020	SUBHRASMITA PATTNAIK VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BALANGA /181 /2019 () //
562	ABLAPL/0008786/2020	TILOTTAMA KANDI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	KUAKHIA /229 /2020 () //
563	ABLAPL/0008787/2020	MAHAMMED SAKIL VS STATE OF ODISHA	S.ROUT VS	KHURDA P.S. /14 /2020 () //
564	ABLAPL/0008788/2020	BABURAM PATTAYAT VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BALASORE SADAR /202 /2020 () //
565	ABLAPL/0008789/2020	SUMANT ALIAS RABI PANDA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	SATYABADI /241 /2020 () //
566	ABLAPL/0008790/2020	TIKINA RANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
567	ABLAPL/0008791/2020	JHILILATA MALIK	UDIT RANJAN JENA	BASUDEVPUR /54 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
568	ABLAPL/0008792/2020	SANTILATA MOHAPATRA	JAYADEBA BEHERA	MANCHESWAR P.S. /231 /2020
		VS	VS	()
		STATE OF ODISHA		//
569	ABLAPL/0008793/2020	MAMATA BEHERA	JAYADEBA BEHERA	BANAPUR P.S. /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
570	ABLAPL/0008794/2020	NILAADHAB NAIK	UDIT RANJAN JENA	BALIAPAL /148 /2020
		VS	VS	()
		STATE OF ODISHA		//
571	ABLAPL/0008795/2020	MANSUR MALLICK	P.K.PADHIARY	PHULBANI TOWN /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
572	ABLAPL/0008796/2020	SANTOSH JENA	J.K.KHUNTIA	BASTA /1 /2020
		VS	VS	()
		STATE OF ODISHA		//
573	ABLAPL/0008797/2020	KHAGESWAR MOHANTA	RADHARAMAN DAS NAYAK	PATNA /107 /2020
		VS	VS	()
		STATE OF ODISHA		//
574	ABLAPL/0008798/2020	KISHORE @ RAJ KISHORE BEHERA	J.K.KHUNTIA	MURUDA /81 /2019
		VS	VS	()
		STATE OF ODISHA		//
575	ABLAPL/0008799/2020	DHABALESWAR CHANDI	U.K.LENKA	AMPANI /84 /2019
		VS	VS	()
		STATE OF ODISHA		//
576	ABLAPL/0008800/2020	DEBENDRANATH MOHANTA	PRANAB KUMAR SAMANTRAY	KARANJIA /108 /2020
		VS	VS	()
		STATE OF ODISHA		//
577	ABLAPL/0008801/2020	NIRMALA AGARWALLA	P.K.SOMANTRAY	KARANJIA /121 /2020
		VS	VS	()
		STATE OF ODISHA		//
578	ABLAPL/0008802/2020	HARIHARA JENA	L.BHUYAN	ANANDAPUR /97 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0008803/2020	STATE OF ODISHA MINAKETAN NAIK VS	ADITI HOTA VS	// TALCHER TOWN /281 /2020 ()
580	ABLAPL/0008804/2020	STATE OF ODISHA MOHAMMAD NIJAM VS	ADITI HOTA VS	// KAMAKHYANAGAR /254 /2020 ()
581	ABLAPL/0008805/2020	STATE OF ODISHA BUTRU @ MD.TASLIM ARIF VS	DHIRENDRA KUMAR MOHAPATRA VS	// TAISARA /25 /2014 ()
582	ABLAPL/0008806/2020	STATE OF ODISHA TUNI DAS VS	SAMVIT MOHANTY VS	// BALIKUDA /162 /2020 ()
583	ABLAPL/0008807/2020	STATE OF ODISHA MAHENDRA GURU VS	PANCHANAN PANIGRAHI VS	// GONDIA /149 /2020 ()
584	ABLAPL/0008808/2020	STATE OF ODISHA LALITA KUMAR NAYAK VS	ASHOK KUMAR NAYAK VS	// KONARK /90 /2020 ()
585	ABLAPL/0008809/2020	STATE OF ODISHA LIPUN KUMAR BRAHMA VS	L.BHUYAN VS	// KEONJHAR SADAR /182 /2020 ()
586	ABLAPL/0008810/2020	STATE OF ODISHA HARISH CHANDRA PATEL VS	B.SAHOO VS	// GOVINDPUR /92 /2020 ()
587	ABLAPL/0008811/2020	STATE OF ODISHA SK. REHAT QUAZI VS	L. BHUYAN VS	// RAMACHANDAPUR /89 /2020 ()
588	ABLAPL/0008812/2020	STATE OF ODISHA HADI @ HADIBANDHU SAMAL VS	JUGALA KISHORE PANDA VS	// PARJANG /177 /2020 ()
589	ABLAPL/0008813/2020	STATE OF ODISHA SUBHANJIT MISHRA @ SUBHAJIT MISHRA VS STATE OF ODISHA	U.K.LENKA VS	// AMPANI /84 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	ABLAPL/0008814/2020	AKHILA BISWAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PARJANG /128 /2020 () //
591	ABLAPL/0008815/2020	RINA DHAL VS STATE OF ODISHA	A.K.SAHOO VS	BARKOTE /32 /2020 () //
592	ABLAPL/0008816/2020	PADIA NAIK @ PRADEEP NAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /256 /2020 () //
593	ABLAPL/0008817/2020	PRAKASH BISWAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	KONARK /19 /2016 () //
594	ABLAPL/0008818/2020	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
595	ABLAPL/0008819/2020	SANTOSH KUMAR DHAL VS STATE OF ODISHA	A.K.SAHOO VS	BARKOTE /32 /2020 () //
596	ABLAPL/0008820/2020	HARI SOREN VS STATE OF ODISHA	ANIRUDHA DAS VS	KANKADAHAD /74 /2020 () //
597	ABLAPL/0008821/2020	HEMANTA NAIK VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	TARASINGI /22 /2020 () //
598	ABLAPL/0008822/2020	BUDU @ BIMBADHAR PODH VS STATE OF ODISHA	A.K.SAHOO VS	BODEN /6 /2020 () //
599	ABLAPL/0008823/2020	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	J.K.KHUNTIA VS	RASGOBINDPUR /123 /2020 () //
600	ABLAPL/0008824/2020	SUNIL NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	BANTALA /133 /2020 () //
601	ABLAPL/0008825/2020	SANKAR KUMAR PRASAD	ANIRUDHA DAS	PLANTSITE /208 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :03/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
602	ABLAPL/0008826/2020	STATE OF ODISHA PURNIMA SETHY	J.K.KHUNTIA	// BHANDARIPOKHARI /123 /2020
		VS	VS	()
603	ABLAPL/0008827/2020	STATE OF ODISHA SANJAY RAUL	J.K.KHUNTIA	// RASGOBINDPUR /118 /2020
		VS	VS	()
604	ABLAPL/0008828/2020	STATE OF ODISHA MANGARAJ SETHY	SAROJ KUMAR DASH	// BHUBAN /192 /2020
		VS	VS	()
605	ABLAPL/0008829/2020	STATE OF ODISHA GAURANGA CHARAN SAHU	SURYAKANTA PRADHAN	// TIKIRI /105 /2020
		VS	VS	()
606	ABLAPL/0008830/2020	STATE OF ODISHA MANJULATA MAHALIK	J.K.KHUNTIA	// BALASORE SADAR /167 /2020
		VS	VS	()
607	ABLAPL/0008831/2020	STATE OF ODISHA BADAL @ BARADA PRASAD SWAIN	SAMARENDRA MOHANTY	// JAGATSINGPUR /993 /2019
		VS	VS	()
608	RVWPET(RPB)/0000003/2020	STATE OF ODISHA RAJENDRA KUMAR PRUSTI	M/S.ANUPAM DASH	// / /
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :03/08/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2020 CEREF/2/2007	COMNR,CENTRAL EXCISE-MP	SR.S.C.CM.AGRAWAL
2	16/2020 CRLLP/15/2011	STATE-MP	SR.STANDING COUNSELVIG
3	42/2020 JCRLA/116/2017	SUKRU KISHAN and ANOTHER-MP	
4	61/2020 STREV/26/2020	M/S.CHANDI CRANES PRIVATE LTD.-MP	SATYAJIT MOHANTY
5	84/2020 MATA/77/2020	DAMAYANTI ROUT-MP	KISHORE CH.PRADHAN
6	129/2020 TRP(C)/29/2020	KIRAN KUMAR MAHAPATRA-MP	BIJAYA KUMAR RAGADA
7	330/2020 RSA/485/2012	ROSHANLAL CHANDRAKAR-MP	M/S.SOUMYA MISHRA
8	331/2020 RSA/240/2010	ROSON LAL CHANDRAKAR-MP	M/S.S.P.MISRA
9	430/2020 CMP/434/2020	DURBASINI SINGH-MP	B.N.TRIPATHY
10	431/2020 CMP/435/2020	NETRANANDA PARIDA-MP	SIDHARTH MISHRA (1)
11	443/2020 RVWPET/258/2020	SATYAJEET MOHAPATRA-MP	RAMANI RANJAN MOHANTY
12	677/2020 BLAPL/6236/2019	TIPU@JITENDRANATH TAZAN-MP	ARUN KUMAR BUDHIA
13	679/2020 BLAPL/628/2020	SANAM KUMAR SINGH-MP	SIDDHARTH PRASAD MISHRA
14	680/2020 BLAPL/5047/2020	RAMKRIPAL YADAV-MP	JUGALA KISHORE PANDA
15	681/2020 BLAPL/5078/2020	SONU KUMAR JENA-MP	S. ROUT
16	682/2020 BLAPL/4849/2020	SONU KUMAR JENA-MP	S. ROUT
17	683/2020 BLAPL/4195/2020	BINOD CHANDRA SAHOO-MP	S.ROUT
18	684/2020 BLAPL/3469/2020	SURYAKANTA @ KANHU MOHAPATRA-MP	S.ROUT
19	739/2020 CRLMC/1200/2020	SACHIN BALIARSINGH-MP	SAROJ KUMAR DASH
20	740/2020 CRLMC/1202/2020	SUSANTA BALIARSINGH-MP	SAROJ KUMAR DASH
21	741/2020 CRLMC/1201/2020	JOGESWAR MANGARAJ-MP	S. K DASH
22	742/2020 CRLMC/1204/2020	BIJAY KUMAR SARANGI-MP	SHANTI PRAKASH MOHANTY
23	743/2020 CRLMC/1203/2020	TANMAYA MISHRA-MP	SIDHARTHA DAS
24	744/2020 CRLMC/1203/2020	TANMAYA MISHRA-MP	SIDHARTHA DAS
25	812/2020 CRLA/726/2019	DAKA SAHU-MP	M/S.DEEPALI MAHAPATRA
26	843/2020	NATIONAL INSURANCE CO.LTD.-MP	SUBRAT SATPATHY

27	MACA/542/2020 844/2020	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD.-MP	SUBRAT SATPATHY
28	MACA/543/2020 845/2020	M/S. IFFCO TOLIO GENERAL INSURNACE CO.LTD.-MP	ANUPAM DASH
29	MACA/544/2020 846/2020	THE NEW INDIA ASSURANCE COMPANY LTD.-MP	SAUMENDRA KUMAR GHOSE
30	MACA/545/2020 847/2020	THE NEW INDIA ASSURANCE COMPANY LTD.-MP	SAUMENDRA KUMAR GHOSE
31	MACA/545/2020 848/2020	THE NEW INDIA ASSURANCE COMPANY LTD.-MP	SAUMENDRA KUMAR GHOSE
32	MACA/545/2020 849/2020	M/S.NATIONAL INSURANCE CO.LTD.-MP	B.N.UDGATA
33	MACA/546/2020 850/2020	M/S.NATIONAL INSURANCE CO.LTD.-MP	B.N.UDGATA
34	MACA/546/2020 851/2020	M/S.NATIONAL INSURANCE CO.LTD.-MP	B.N.UDGATA
35	MACA/546/2020 852/2020	AJEET GOCHHAYAT-MP	PRADEEP KUMAR MISHRA
36	MACA/547/2020 853/2020	DIPTIMAYEE NAHAK-MP	PRADEEP KR. MISHRA
37	MACA/548/2020 854/2020	AJEET GOCHHAYAT-MP	PRADEEP KUMAR MISHRA
38	MACA/547/2020 855/2020	DIPTIMAYEE NAHAK-MP	PRADEEP KR. MISHRA
39	MACA/548/2020 856/2020	MADAN MOHAN DUTTA-MP	PRADEEP KR. MISHRA
40	MACA/549/2020 857/2020	MADAN MOHAN DUTTA-MP	PRADEEP KR. MISHRA
41	MACA/549/2020 858/2020	DILESWAR BEHERA-MP	KARUNAKAR DAS
42	MACA/553/2020 859/2020	M/S NATIONAL INSURANCE CO.LTD.-MP	BIBHUTI BHUSANA MISHRA
43	MACA/555/2020 860/2020	M/S NATIONAL INSURANCE CO.LTD.-MP	BIBHUTI BHUSAN MISHRA
44	MACA/554/2020 861/2020	ANUPAMA MOHANTY-MP	PABITRA KUMAR NAYAK
45	MACA/539/2020 924/2020	UNION OF INDIA-MP	GYANALOKA MOHANTY
46	WA/454/2020 925/2020	UNION OF INDIA-MP	GYANALOKA MOHANTY
47	WA/454/2020 926/2020	RESERVE BANK OF INDIA-MP	MANAS RANJAN BADAJENA
48	WA/413/2020 927/2020	ODISHA STATE COOPERATIVE BANK LTD.-MP	BUDHADEV ROUSTRAY
49	WA/399/2020 928/2020	DIGAMANI SOREN-MP	ASHOK KUMAR APAT
50	WA/453/2020 8508/2020	UPENDRA PRADHAN-MP	BIRAJA PRASANNA DAS
51	WP(C)/17834/2020 8509/2020	SUDHIR KUMAR HARICHANDAN-MP	H.M.DHAL
52	WP(C)/17836/2020 8510/2020	GOPAL CHANDRA KAUSHIK-MP	T.P.TRIPATHY
53	WP(C)/17838/2020 8511/2020	PRAMOD PRADHAN-MP	MITHUN DAS
54	WP(C)/17839/2020 8512/2020	GOLAP CHANDRA KAUSHIK-MP	T.P.TRIPATHY
55	WP(C)/12303/2020 8513/2020	M/S.MAA CHANDI STONE CRUSHING-MP	ARUN KUMAR BUDHIA
56	WP(C)/17841/2020 8514/2020	GANJAM SECURITY SERVICE-MP	M/S.UMESH CH.MOHANTY
57	WP(C)/14831/2016 8515/2020	SUNIL KUMAR SAHU-MP	BIRAJA PRASANNA DAS
	WP(C)/17840/2020		

58	8516/2020 WP(C)/17842/2020	ARJUN SAHU-MP	BIRAJA PRASANNA DAS
59	8517/2020 WP(C)/17843/2020	JAYANTI BEHERA-MP	AMIYA KUMAR TARAI
60	8518/2020 WP(C)/17844/2020	MANOJ KUMAR SAHU-MP	MANOJ KUMAR MOHANATY
61	8519/2020 WP(C)/17845/2020	BICHITRA KR.BEHERA-MP	AMIYA KUMAR TARAI
62	8520/2020 WP(C)/17847/2020	KANHU CHARAN DAS-MP	SATYABRATA PANDA
63	8521/2020 WP(C)/17848/2020	SUDHIR KUMAR HARICHANDAN-MP	H.M.DHAL
64	8522/2020 WP(C)/17849/2020	DR.RAKESH KU.ROUTRAY-MP	DEBASIS NAYAK
65	8523/2020 WP(C)/17850/2020	SANJAYA KUMAR SINGH-MP	BIBHUTI KESHARI BISWAL
66	8524/2020 WP(C)/17850/2020	SANJAYA KUMAR SINGH-MP	BIBHUTI KESHARI BISWAL
67	8525/2020 WP(C)/17851/2020	SANJAYA KUMAR SINGH-MP	BIBHUTI KESHARI BISWAL
68	8526/2020 WP(C)/17852/2020	PRASHANTA KUMAR ROY-MP	SURESH KUMAR JENA
69	8527/2020 WP(C)/17851/2020	SANJAYA KUMAR SINGH-MP	BIBHUTI KESHARI BISWAL
70	8528/2020 WP(C)/17853/2020	JAYANTI DASH GUPTA-MP	ANANDA CHANDRA SWAIN
71	8532/2020 WP(C)/17857/2020	DIBYABATI DIGAL @ DIBYA DIGAL-MP	JITENDRA KUMAR DIGAL
72	8533/2020 WP(C)/17859/2020	ARJUN SAHU-MP	BIRAJA PRASANNA DAS
73	8534/2020 WP(C)/17865/2020	RAILA MAJHI-MP	MANORANJAN PADHY
74	8535/2020 WP(C)/6370/2018	M/S.ODISHA ENERGY DISTRIBUTION AND CONSTRUCTION	SOMNATH MISHRA
75	8536/2020 WP(C)/6370/2018	M/S.ODISHA ENERGY DISTRIBUTION AND CONSTRUCTION	SOMNATH MISHRA
76	8537/2020 WP(C)/7704/2020	GOVERNING BODY SREEMA JAGULAI ADARSH SANSKRIT	BIPLAB P.B. BAHALI
77	8538/2020 WP(C)/7706/2020	BATAMANGALA SANSKRIT COLLEGE-MP	BIPLAB P.B. BAHALI
78	8539/2020 WP(C)/7142/2012	SAILENDRA K.SARANGI-MP	M/S.DHIRENDRA K.MOHAPATRA
79	8540/2020 WP(C)/14298/2020	RUDRA PRATAP LENKA-MP	L.MISHRA
80	8541/2020 WP(C)/13365/2020	BIBHUTI BHUSAN ACHARYA-MP	LAXMI NARAYAN PATEL
81	8543/2020 WP(C)/17896/2020	DURGA MADHAB BALIARSINGH-MP	M/S.CHINMAYA KUMAR NAYAK
82	8544/2020 WP(C)/9837/2017	SAMBIT SWAIN-MP	M/S.H.N.MOHAPATRA
83	8545/2020 WP(C)/14088/2020	NISITHA RANJAN YADAB-MP	S.N.MOHAPATRA
84	8546/2020 WP(C)/17898/2020	TRILOCHAN RATH-MP	AKSHAYA KUMAR PANDEY
85	8547/2020 WP(C)/17901/2020	PRAKASH KUMAR PANDA-MP	AKSHAYA KUMAR PANDEY
86	8548/2020 WP(C)/13991/2020	RAKESH PRADHAN-MP	PRASANNA KUMAR PARHI
87	8549/2020 WP(C)/27016/2017	SUBHRANSHUBALA PARHI-MP	M/S.PRAFULLA KUMAR RATH
88	8550/2020 WP(C)/17905/2020	RAJENDRA KUMAR PRUSTI-MP	M/S.ANUPAM DASH
89	8551/2020	GIRIDURGA UTHA DOKANI SANGHA-MP	SRINIVAS MOHANTY

90	WP(C)/17911/2020 8552/2020	DHIREN KUMAR SAHU-MP	M/S.K.K.SWAIN
91	WP(C)/17910/2020 8553/2020	MAYURBHANJ HOMEOPATHIC MEDICAL COLLEGE AND HOSPITAL-MP	HOSURASA KUMAR MOHANTY..2
92	WP(C)/6262/2020 8554/2020	PRADIP KUMAR DASH-MP	M/S.SRINIVAS MOHANTY
93	WP(C)/9850/2020 8555/2020	RABINARAYAN MOHANTY-MP	BISWABIHARI MOHANTY
94	WP(C)/17675/2020 8556/2020	SANJEEB BARIK-MP	M/S.B.S.TRIPATHY 1
95	WP(C)/17920/2020 8557/2020	SANTOSH CHANDRA PATNAIK-MP	M/S.B.S.TRIPATHY
96	WP(C)/17931/2020 8558/2020	SUSANTA KUMARA SETHI-MP	M/S.B.S.TRIPATHY
97	WP(C)/17937/2020 8559/2020	GOVINDA BEHERA-MP	BIMBISAR DASH
98	WP(C)/17950/2020 8560/2020	BABAJI CHARAN MALLICK-MP	M/S.KALI PRASANNA MISHRA
99	WP(C)/17957/2020 8561/2020	HARA PRASAD SAHU-MP	M/S.KALI PRASANNA MISHRA
100	WP(C)/17963/2020 8562/2020	DR. BINODINI MISHRA-MP	PRONOY MOHANTY
101	WP(C)/17967/2020 8563/2020	ASHUTOSH SIGNHAL-MP	SIDHRSWAR MOHANTY
102	WP(C)/17972/2020 8564/2020	SARBESWAR PATRA-MP	RAMAKANTA PANDA
103	WP(C)/17970/2020 8565/2020	ADIKANDA PANDA-MP	M/S BIRAJA PRASANNA DAS
104	WP(C)/17973/2020 8566/2020	AMIT BANSAL@AMIT KUMAR BANSAL-MP	SIDHESWAR MOHANTY
105	WP(C)/17974/2020 8567/2020	BUDHIA @ BUDHADEB PATRA-MP	M/S BIJAYA KUMAR PARIDA
106	WP(C)/17977/2020 8568/2020	GYANENDRA PANDA-MP	GYANENDRA CHANDRA SWAIN
107	WP(C)/17978/2020 8569/2020	SIDHESWAR PANIGRAHI-MP	M/S PRAHALLAD CHANDRA DAS
108	WP(C)/17979/2020 8570/2020	KABITA NAIK-MP	M/S SIDHESWAR MALLIK
109	WP(C)/17980/2020 8571/2020	THUKURI DAS-MP	DEBARAJ MOHANTY
110	WP(C)/17984/2020 8572/2020	MANORAMA NAYAK-MP	L.K.MOHANTY
111	WP(C)/17985/2020 8573/2020	RABINDRA KUMAR SETHY-MP	PRAMOD KUMAR MISHRA
112	WP(C)/17987/2020 8574/2020	PRASANTA KUMAR SAHOO-MP	UMESH CHANDRA MOHANTY
113	WP(C)/17992/2020 8575/2020	HIMANSU MOHAN PADHI-MP	UMESH CHANDRA PATNAIK
114	WP(C)/17996/2020 8576/2020	DHANANJAYA TANDI-MP	P.K.MOHANTY
115	WP(C)/18000/2020 8577/2020	NANDIKISHOR AGRAWAL-MP	DEEPALI MOHAPATRA
116	WP(C)/18001/2020 8578/2020	BISHNU CHARAN MOHANTY-MP	SUMANT KU.NAYAK
117	WP(C)/18005/2020 8579/2020	BIKRAM KISHORE SAHOO-MP	PRAFULLA KUMAR RATH
118	WP(C)/18007/2020 8582/2020	SUJIT KUMAR SAHOO-MP	PRAFULLA KUMAR RATH
119	WP(C)/18009/2020 8584/2020	SUKANTA KUMAR BEHERA-MP	PRAFULLA KUMAR RATH
120	WP(C)/18010/2020 8586/2020	SIEMS SCHOOL OF NURSHING-MP	SUSANT KUMAR TRIPATHY
	WP(C)/16574/2020		

121	8587/2020 WP(C)/9581/2020	LAXMIDHAR SINGH-MP	S.K.SAMAL
122	8588/2020 WP(C)/18014/2020	PRAFULLA KUMAR SETHI-MP	TAPAN KUMAR BISWAL
123	8590/2020 WP(C)/18015/2020	SULOCHANA SAHOO-MP	TAPAN KUMAR BISWAL
124	8591/2020 WP(C)/18017/2020	KAMAL KUMAR MENDWALA-MP	AMIYA KUMAR MISHRA..2
125	8592/2020 WP(C)/18021/2020	ASHUTOSH DAS-MP	ARUN KUMAR PATRA
126	8593/2020 WP(C)/18023/2020	GAGAN BIHARI BARAL-MP	ARUN KUMAR PATRA
127	8594/2020 WP(C)/18026/2020	MANISH SAHU-MP	ARUN KUMAR PATRA
128	8595/2020 WP(C)/18027/2020	CHAMPAKLATA DHAMUDIA-MP	J.K.MISHRA 2
129	8596/2020 WP(C)/18028/2020	DILLIP SAHOO-MP	ARUN KUMAR PATRA
130	8597/2020 WP(C)/18031/2020	KAMALAKANTA MOHAPATRA-MP	M/S SIDHESWAR MALLIK
131	8598/2020 WP(C)/18035/2020	EKANA PATRA-MP	S.K.BHANJADEO
132	8599/2020 WP(C)/18035/2020	EKANA PATRA-MP	S.K.BHANJADEO
133	8600/2020 WP(C)/18034/2020	ABANI KUMAR GAYA-MP	B.K.ROUTRAY
134	8601/2020 WP(C)/18044/2020	PREMKARI BAGH-MP	M/S SIDHESWAR MALLIK
135	8602/2020 WP(C)/18047/2020	SUNIL KUMAR MOHAPATRA-MP	RAKESH KUMAR MALLICK
136	8603/2020 WP(C)/18049/2020	JAGANNATH MAHAPRABHU AND LAXMI NARAYAN MANIAPRA SAHOO-MP	NAHRA SAHOO
137	8604/2020 WP(C)/18050/2020	K.MANOJ PATRA-MP	SANJAY KUMAR PRADHAN
138	8605/2020 WP(C)/18053/2020	GEETA PATTANAYAK-MP	RAKESH KUMAR MALLICK
139	8606/2020 WP(C)/18059/2020	SANJAY KUMAR SAHOO-MP	SRIKAR KUMAR RATH
140	8607/2020 WP(C)/18057/2020	MADHUSUDAN PRADHAN-MP	BANSIDHAR BAUG
141	8608/2020 WP(C)/18065/2020	BIBEKANANDA SWAIN-MP	GAJENDRA K.KHILAR
142	8609/2020 WP(C)/18062/2020	GOKULANANDA ROUT-MP	DEEPALI MAHAPATRA
143	8610/2020 WP(C)/18071/2020	MANAGING DIRECTOR, STATE BANK OF INDIA-MP	PRONOY MOHANTY
144	8611/2020 WP(C)/18069/2020	SWASTIK BISWAL-MP	M/S SUKANTA KUMAR MISHRA
145	8612/2020 WP(C)/18074/2020	PABITRA MOHAN SAHANI-MP	DEEPALI MAHAPATRA
146	8613/2020 WP(C)/17573/2020	RSTD INFRA PROJECTS PVT. LTD-MP	PRAFULLA KUMAR RATH
147	8614/2020 WP(C)/18087/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION-MP	SATINDRA KUMAR MOHAPATRA
148	8615/2020 WP(C)/18100/2020	RAKESH PRADHAN-MP	PRASANNA KUMAR PARHI
149	8616/2020 WP(C)/18105/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION-MP	SATINDRA KUMAR MOHAPATRA
150	8617/2020 WP(C)/18111/2020	RAMESH CH. CHARKRABORTY-MP	M/S SATYABRATA MOHANTY
151	8618/2020 WP(C)/18110/2020	BIPIN BIHARI SWAIN-MP	B.K.BISWAL
152	8619/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORP. LTD.-MP	

153	WP(C)/18113/2020 8620/2020	SUSHIL KUMAR SAHU-MP	DILLIP KUMAR MOHAPATRA
154	WP(C)/18114/2020 8621/2020	TARUN KU DAS-MP	P.K. SATPATHY
155	WP(C)/18104/2020 8622/2020	LAXMIDHAR SAHOO-MP	SRINATH MISHRA
156	WP(C)/18123/2020 8623/2020	BANABIHARI SAHOO-MP	M/S M. BALAKRISHNA RAO
157	WP(C)/18122/2020 8624/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES	ACTONDRATEKUMAR MOHAPRA
158	WP(C)/18128/2020 8625/2020	BIJAY KUMAR MAHANTA-MP	M/S M. BALAKRISHNA RAO
159	WP(C)/18129/2020 8626/2020	SANTOSH NAYAK-MP	NIRANJAN LENKA
160	WP(C)/18112/2020 8627/2020	PRAMOD KU PADHY-MP	S.N PATNAIK
161	WP(C)/18125/2020 8628/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES	ACTONDRATEKUMAR MOHAPATRA
162	WP(C)/18136/2020 8629/2020	MAHENDRA KU SETHY-MP	SURYA NARAYAN PATNAIK
163	WP(C)/18119/2020 8630/2020	JYOTI PRASAD-MP	SMITA RANJAN PATNAIK
164	WP(C)/18139/2020 8631/2020	SANJIB KUMAR KANUNGO-MP	M/S SAMEER KUMAR DAS
165	WP(C)/18138/2020 8632/2020	THE MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES	ACTONDRATEKUMAR MOHAPATRA
166	WP(C)/18143/2020 8633/2020	M/S MAHARANA SUPPLY AND CO.-MP	M/S TUSHAR KANTI SATAPATHY
167	WP(C)/18148/2020 8634/2020	M/S MAHARANA SUPPLY AND CO.-MP	M/S TUSHAR KANTI SATAPATHY
168	WP(C)/18154/2020 8635/2020	DURYODHANA NAYAK-MP	BIBHUTI BHUSAN MISHRA
169	WP(C)/18162/2020 8636/2020	M/S BIRLA TYRES-MP	M/S SIDHARTHA RAY
170	WP(C)/18166/2020 8637/2020	THE FOOD CORPORATION OF INDIA-MP	M/S DEBASIS NAYAK
171	WP(C)/18168/2020 8638/2020	BISWANATH DAS-MP	R.K.ROUTRAY
172	WP(C)/18169/2020 8639/2020	THE FOOD CORPORATION OF INDIA-MP	M/S DEBASIS NAYAK
173	WP(C)/18168/2020 8640/2020	GOURI SHANKAR SAHU-MP	PITAMBAR PATRA
174	WP(C)/16170/2020 62/2020	MAGUNI CHARAN DEY-MP	
175	SA/1/1989 666/2020	SUBASH SAMAL @ SUBAS CHANDRA SAMAL-MP	
176	ABLAPL/3258/2020 667/2020	ARTABANDHU @ ARTATRANA PRADHAN-MP	
177	ABLAPL/7890/2020 678/2020	PRANAB KUMAR SAHOO-MP	
178	BLAPL/6757/2019 8529/2020	RANJANA MAJHI-MP	
179	WP(C)/20087/2016 8530/2020	JYOTISH CHANDRA SETHI-MP	
180	WP(C)/24142/2017 8531/2020	BIKRAM KISHORE SAHOO-MP	BIRAJA PRASANNA DAS
181	WP(C)/16837/2020 8542/2020	BIJAYLAXMI NANDA-MP	
182	WP(C)/17644/2020 8580/2020	NIRUPAMA JENA-MP	
183	WP(C)/13986/2020 8581/2020	BASANTI MOHANTY-MP	
	WP(C)/13992/2020		

184	8583/2020 WP(C)/13988/2020	SANTILATA BARAL-MP
185	8585/2020 WP(C)/13990/2020	JHARANA BISWAL-MP
186	8589/2020 WP(C)/5407/2020	SANTOSH KUMAR MISHRA-MP